



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/7886/2015</a>	UMESH TAMULI and 176 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM
2	<a href="#">WA/49/2017</a> FIXED	NOOR UDDIN <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
3	<a href="#">PIL/75/2023</a>	ZUNAID KHALID <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM MS. M D BORAH, SC, WELFARE OF MINORITIES & DEVELOPMENT DEPTT.
4	<a href="#">Cont.Cas(C)/763/2023</a>	HIRENDRANATH NATH <b>Versus</b> SUBRAT DAS AND 2 ORS	MR. M. KATAKI	
5	<a href="#">I.A.(Civil)/3846/2023</a> B/O in WA/14870/2023	ABU SALEH SHARIF UDDIN <b>Versus</b> HANIF UDDIN AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN (R-1) GA, ASSAM MR. A M KHAN (R-1) MR A HAQUE (R-1) MR. K NATH (R-1)
	<b>WITH</b> <a href="#">WA/14870/2023</a> (Filing Number)	ABU SALEH SHARIF UDDIN <b>Versus</b> HANIF UDDIN AND 8 ORS (E)	MR. M A SHEIKH	
6	<a href="#">PIL(Suo Moto)/1/2024</a> FIXED	IN RE- XX <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MR. T J MAHANTA (SC, GHC)	
7	<a href="#">PIL/2/2024</a>	PRACHURJYA BORBORUAH <b>Versus</b> THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 8 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC GA, MIZORAM GA, NAGALAND GA, ARUNACHAL
8	<a href="#">WA/96/2024</a> CAVT. NO.01192/024, FIXED, CAVT./119/2024	AVADESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ	MR. M A SHEIKH MS F INTAZ SC, SEC. EDU. FOR CAVEATOR

9	<a href="#">I.A.(Civil)/1138/2024</a> in WA/1213/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> RAMEN KR SARMA AND 41 ORS	MR. R MAZUMDAR SC, EDU	
	<b>WITH</b> <a href="#">WA/1213/2024</a> (Filing Number)	The State Of Assam <b>Versus</b> Ramen Kr Sarma	RAJESH MAZUMDAR	
10	<a href="#">I.A.(Civil)/1145/2024</a> in WA/4236/2024	UNION OF INDIA <b>Versus</b> GO-3006M RAM ASRA KHURAL	MRS. R DEVI	
	<b>WITH</b> <a href="#">WA/4236/2024</a> (Filing Number)	The Union Of India Represented By The Defence Secretary <b>Versus</b> Ram Asra Khural	MRS RITA DEVI	
11	<a href="#">I.A.(Civil)/4238/2024</a> (Filing Number)	Union Of India Represented By The Defence Secretary <b>Versus</b> Go 3006m Ram Asra Khural	MRS RITA DEVI	
12	<a href="#">I.A.(Civil)/1166/2024</a> in WA/4213/2024	THE FOOD CORPORATION OF INDIA AND 2 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH	
	<b>WITH</b> <a href="#">WA/4213/2024</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS <b>Versus</b> M/S NIT TRADERS F	MR B K SINGH	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
13	<a href="#">WP(C)/5513/2023</a>	DIPIKA SHARMA AND ANR. <b>Versus</b> INDIAN BANK AND ORS.	MR. A GANGULY MR. A DHANUKA	SC, INDIAN BANK
	<b>WITH</b> <a href="#">I.A.(Civil)/3628/2023</a> in WP(C)/5513/2023	DIPIKA SHARMA AND ANR. <b>Versus</b> INDIAN BANK AND 2 ORS.	MR S SARMA	SC, INDIAN BANK
14	<a href="#">WA/46/2024</a>	M/S BISWAJYOTI BORA AND ANR. <b>Versus</b> ROBI BORUAH AND 2 ORS. E	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR. H ROHMAN MR S R A NASER	MR H GUPTA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/396/2024</a> in WA/46/2024	M/S BISWAJYOTI BORA AND ANR. <b>Versus</b> ROBI BORUAH AND 2 ORS. E	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR. H ROHMAN MR S R A NASER	MR H GUPTA DY.S.G.I.
15	<a href="#">WA/85/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> SRI DEEPAL DEY AND 4 ORS.	MR. D NATH SR. GA, ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN
16	<a href="#">WA/114/2024</a> FIXED	BIYOLA BARUAH <b>Versus</b> THE UNION OF INDIA ANDN 3 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	MR. A K DUTTA (r-1 to 4) DY.S.G.I. SC, HEALTH
17	<a href="#">WP(C)/1108/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/1105/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/1159/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM MR I S MAZUMDAR (r-4)

20	<a href="#">WP(C)/2114/2024</a> FIXED	M/S MAHAGURU BIBHUTI NARAYAN AYURVEDIC CENTRE <b>Versus</b> THE STATE BANK OF INDIA AND 2 ORS.	MR. S P CHITTAWAT MR. P DEKA MR A DAS	
	<b>WITH</b>			
21	<a href="#">WP(C)/7020/2023</a>	M/S MAHAGURU BIBHUTI NARAYAN AYURVEDIC CENTRE <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR A DAS MS A KHETAWAT	GA, ASSAM MR. K K NANDI (R-1,2,3) MS S DEY (R-1,2,3) MISS. R. DAS (R-1,2,3)
22	<a href="#">WP(C)/2163/2024</a>	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
23	<a href="#">ITA/10/2023</a>	KOMAL KUMBHAT <b>Versus</b> PRINCIPAL, COMMISSIONER OF INCOME TAX,	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
24	<a href="#">ITA/10/2024</a>	COMMISSIONER OF INCOME TAX (TDS), NER <b>Versus</b> RAMKY ECI JV	MR. S CHETIA	
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
25	<a href="#">ITA/17/2022</a>	PR. COMMISSIONER OF INCOME TAX <b>Versus</b> M/S ARIHANT INTERNATIONAL LTD.	MR. S CHETIA	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN
26	<a href="#">WA/264/2022</a> FIXED	HILAL UDDIN BARBHUIYA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	<b>WITH</b>			
27	<a href="#">WP(C)/147/2022</a>	DEEPAK KUMAR JADAB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
28	<a href="#">WP(C)/5770/2022</a>	ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (R-6,7) MR. A M BARBHUIYA (R-6,7) MR. B ZAMAN (R-6,7) MS A BEGUM (R-6,7) MR B PURKHYASTHA (R-6,7)
	<b>WITH</b>			
29	<a href="#">WP(C)/6527/2022</a>	MD. GULAM MUSTAFA BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
	<b>WITH</b>			
30	<a href="#">WP(C)/855/2023</a>	SHAMS UDDIN BARBHUIYA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. B SAHARIA (R-6) MR. A M BARBHUIYA (R-6) MS A BEGUM (R-6)
31	<a href="#">WP(C)/1648/2022</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
32	<a href="#">WP(C)/7498/2022</a>	GHOSHITO YEPHTO AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
33	<a href="#">PIL/66/2023</a>	TARASON HAKMOUSA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS

34	<a href="#">WA/159/2023</a>	RAM CHANDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. B	MR M J QUADIR MS S AHMED	SC, P AND R.D. GA, ASSAM
<b>WITH</b>				
35	<a href="#">WA/174/2023</a>	ABHISHEK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR M J QUADIR MS A JHA MS S AHMED	SC, P AND R.D. GA, ASSAM
36	<a href="#">WA/343/2023</a> FIXED	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
37	<a href="#">PIL/17/2021</a> FIXED	ARINDAM DEB AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR M GOSWAMI MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11)
38	<a href="#">PIL/60/2022</a> FIXED	JUSTICE (RETD.) MR. BASU DEO AGARWAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
39	<a href="#">WP(C)/4242/2023</a>	RANJIT KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. S K DAS (R-7) MR D BARMAN (R-7) SC, GHC
40	<a href="#">WP(C)/5154/2023</a> FIXED	SUBRATA KUMAR ROY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
41	<a href="#">WP(C)/392/2024</a>	SMT. JOYANTA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
<b>- FINAL DISPOSAL AT ADMISSION STAGE -</b>				
42	<a href="#">WA/347/2022</a>	JANASADHARAN NEWSPAPER EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM MR. R HAZARIKA (R-3,4) MR. P HAZARIKA (R-3,4) MR. C CHAKRAVARTY (R-3,4)
<b>WITH</b>				
43	<a href="#">WA/75/2022</a>	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR (r-6) S CHOUDHURY MR D BORAH (r-6) ASSTT.S.G.I.
<b>WITH</b>				
44	<a href="#">WA/76/2022</a>	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR S CHOUDHURY MR D BORAH

**HEARING**

45	<a href="#">WP(C)/4042/2016</a> FIXED	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
46	<a href="#">WA/115/2018</a> FIXED	PRAFULLA SAIKIA <b>Versus</b> TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. R K D CHOUDHURY MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
47	<a href="#">WA/35/2024</a> CAVT. NO.01122/024, B/O, CAVT./112/2024	DR. DIBYAJYOTI MAHANTA <b>Versus</b> KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. K N CHOUDHURY (R-1,2) MR. R M DEKA (R-1,2) MR. D J DAS (R-1,2) MR. V A CHOWDHURY (FOR CAVEATOR) MS N MAHANTA (R-1,2) N GAUTAM (R-1,2) SC, KKHSOU MS SABINA AHMED (R-1,2)
<b>WITH</b> <a href="#">I.A.(Civil)/279/2024</a> in WA/35/2024		DR. DIBYAJYOTI MAHANTA <b>Versus</b> KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. V A CHOWDHURY (FOR CAVEATOR) SC, KKHSOU

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/193/2020</a>	SHAJU SK. AND 200 ORS. <b>Versus</b> ATIKA SULTANA	MR. R MAJUMDAR	GA, ASSAM MR. S S ROY
2 <a href="#">WP(C)/7603/2023</a> FIXED	SANKAR NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	GA, ASSAM MR. R K TALUKDAR (R-5) MR A CHALIHA (R-4) SC, IWT
3 <a href="#">Cont.Cas(C)/208/2024</a>	BIBI BALA BAISHYA <b>Versus</b> M.S MANIVANNAN, IAS	MR. K SINGHA M DEVI	
4 <a href="#">Cont.Cas(C)/209/2024</a>	GIRIN CHANDRA TALUKDAR AND 4 ORS. <b>Versus</b> M. S. MANIVANNAN AND 3 ORS.	MR A GOHAIN	
5 <a href="#">Cont.Cas(C)/210/2024</a>	DHARMESWAR SEAL <b>Versus</b> RAVI KUMAR SINGH	MR. B K DAS H P NEOG	
6 <a href="#">WP(C)/1065/2024</a> FIXED	RUDRA KANTA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. T J MAHANTA (SC, GAUHATI HIGH COURT) GA, ASSAM
7 <a href="#">WP(C)/1158/2024</a> CAVT. NO.14182/023, FIXED, WITH CAVT. 1418/2023	RAMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM MD. A HUSSAIN SC, BTC FOR CAVEATOR
8 <a href="#">WP(C)/1206/2024</a> FIXED	LITUMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	GA, ASSAM SC, IRRIGATION
9 <a href="#">WP(C)/1295/2024</a> FIXED	PRANJAL KATAKI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, FOREST
10 <a href="#">WP(C)/1298/2024</a> FIXED	THE TEZPUR ADVOCATES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
11 <a href="#">WP(C)/1408/2024</a>	NOWSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM SC, REVENUE

12	<a href="#">WP(C)/1691/2024</a> FIXED	SANJEEV ROY <b>Versus</b> THE GOVERNMENT OF ASSAM AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. U SAIKIA	GA, ASSAM MR. A K BHUYAN (R-1,2,3,4) MS. N CHOUDHURY (R-1,2,3,4) MR. A KHOUND (R-1,2,3,4) MS B BORA (R-1,2,3,4) MR A SHARMA (R-1,2,3,4) MR A TALUKDAR (R-1,2,3,4) MR J DAS (R-1,2,3,4) MS M.CHAKRABORTY (R-1,2,3,4)
13	<a href="#">WP(C)/2032/2024</a> FIXED	SANJEEV KUMAR GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, PWD ROAD GA, ASSAM
14	<a href="#">WP(C)/2092/2024</a> B/O	DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. A K DUTTA (r-1 to 4) DY.S.G.I.
15	<a href="#">WP(C)/2097/2024</a>	ANURADHA ENDOW AND 5 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR H P GUWALA MR. A BORO MR. S BASUMATARY	SC, APDCL
16	<a href="#">WP(C)/2155/2024</a>	PARTHA PROTIM BORUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
17	<a href="#">WP(C)/2159/2024</a>	MAHMUDA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, AG SC, FINANCE
18	<a href="#">WP(C)/2162/2024</a>	SUHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
19	<a href="#">WP(C)/2177/2024</a>	BASISTHA THAKURIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA S. J. SAHARIAH B. D. KAKATI	GA, ASSAM
20	<a href="#">WP(C)/2180/2024</a>	REBINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM MD. ARIF	GA, ASSAM SC, NHM SC, HEALTH AND F W
<b><u>ADMISSION</u></b>				
21	<a href="#">WP(C)/5089/2017</a> WITH OFFICE NOTE, FIXED	ANANDA RAM DAS <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR. D DAS SR. ADV (R-7,11,12) MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR H K NATH (R-7,11,12) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC

22	<a href="#">WP(C)/4584/2018</a> FIXED	RENU BORAH HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
	<b>WITH</b>			
23	<a href="#">WP(C)/904/2017</a>	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
	<b>WITH</b>			
24	<a href="#">WP(C)/4502/2017</a>	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
25	<a href="#">WP(C)/5545/2021</a> FIXED	SMT. RENU MACHAHARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T DEURI	SC, APDCL
26	<a href="#">WP(C)/5916/2021</a>	DWIPEN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
27	<a href="#">WP(C)/5217/2022</a> FIXED	ASHIA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI	MR. A CHOUDHURY (r-5,6) SC, CO OP MR. S ISLAM (r-5,6) MS. A KAUSHAR (r-5,6)
28	<a href="#">WP(C)/6268/2022</a> FIXED	JOGESH CH NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K C ROY	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/8051/2022</a> FIXED	RITAMANI DEKA @ RITAMONI DEKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
30	<a href="#">WP(C)/160/2023</a> FIXED	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
31	<a href="#">WP(C)/557/2023</a> FIXED	IMTEYAZ AHMED SIDDIQUI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
32	<a href="#">WP(C)/900/2023</a> FIXED	KHAGEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
33	<a href="#">WP(C)/3739/2023</a> FIXED	TULESWAR CHUNGKRANG AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION SC, FINANCE
34	<a href="#">WP(C)/4258/2023</a> FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
35	<a href="#">WP(C)/5758/2023</a> FIXED	NEKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
36	<a href="#">WP(C)/5999/2023</a> FIXED	KUSHAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, AG SC, FINANCE SC, TREASURY
37	<a href="#">WP(C)/6035/2023</a> FIXED	BINOY KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S N KRISHNATRAYA MR R DHAR L J BAISHYA	GA, ASSAM
38	<a href="#">WP(C)/6197/2023</a> FIXED	BIPUL RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
39	<a href="#">WP(C)/7189/2023</a> FIXED	MD. TAYAB ALI CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.



40	<a href="#">WP(C)/1030/2024</a>	ROKTIM HAZARIKA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS K DEKA	DY.S.G.I.
<b>ORDERS</b>				
41	<a href="#">Cont.Cas(C)/603/2020</a> FIXED	KUSHAL CHAMUAH AND 2 ORS <b>Versus</b> ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
	<b>WITH</b> <a href="#">I.A.(Civil)/2594/2022</a> <b>in</b> Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
	<b>WITH</b> <a href="#">I.A.(Civil)/2664/2022</a> <b>in</b> Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
42	<a href="#">WP(C)/6255/2019</a>	PUTUL BARUAH AND 8 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	SC, APDCL
43	<a href="#">WP(C)/2382/2020</a> FIXED	SUBASH KUSHWAHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1160/2024</a> <b>in</b> WP(C)/2382/2020	SUBASH KUSHWAHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA	DY.S.G.I.
44	<a href="#">Cont.Cas(C)/167/2022</a> FIXED	CHANDRAMA DEKA <b>Versus</b> JAYANT NARLIKAR	MD M S ALI	MR P NAYAK
45	<a href="#">Cont.Cas(C)/406/2022</a> FIXED	BHUBON CHANDRA DAS <b>Versus</b> RAJESH PRASAD AND 8 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. N UPADHAYAY MR. B GOGOI SC, FINANCE DEPTT. SC, IRRIGATION
46	<a href="#">Cont.Cas(C)/767/2023</a> FIXED	NITUMANI SARMA <b>Versus</b> PABAN KUMAR BARTHAKUR AND ANR	MD. A MATLIB	MS. M DEVI (R-1) MR. A DAS (R-1) MS. M D BORAH (r-2) MR R B GOSWAMI (r-2)
47	<a href="#">WP(C)/3871/2023</a> FIXED	LACHIT CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
48	<a href="#">WP(C)/5891/2023</a> FIXED	DR. ARUN KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR P KATAKI MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, APSC SC, APSC SC, HEALTH
49	<a href="#">Cont.Cas(C)/4/2024</a>	SANJIB CHOUDHURY <b>Versus</b> HANIF NOORANI, ACS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MS. M D BORAH MR R B GOSWAMI
50	<a href="#">Cont.Cas(C)/38/2024</a> FIXED	AKHTARA BEGUM CHOUDHURY <b>Versus</b> DR. ASHUTOSH BARMAN	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT MS B H SHIRIN	MR A CHALIHA MR M BHUYAN
<b>HEARING</b>				
51	<a href="#">WP(C)/4179/2022</a> FIXED	ANSULA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/41/2020</a> WITH LCR	MUSSTT. SAFIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/42/2020</a> WITH LCR	TAPAN SENGUPTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. S F MAITAI MS J BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/275/2020</a> WITH LCR	MAJIBAR REHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS P BARUAH MR. M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	<a href="#">WP(C)/642/2020</a> WITH LCR	ABDUL KADIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MS. M KHATUN R ALI MR A S SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	<a href="#">WP(C)/720/2020</a> WITH LCR	MALLIKA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS F AHMED MR. S A AHMED MS M GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	<a href="#">WP(C)/2125/2020</a> WITH LCR	ABDUL MATLEB AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	<a href="#">WP(C)/2356/2020</a> WITH LCR	AJEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/2511/2020</a> WITH LCR	MARIYAM KHATUN @ MAINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	<a href="#">WP(C)/2536/2020</a> WITH LCR	SABURJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/2860/2020</a> WITH LCR	NURJAHAN BEGUM @ NURJAHAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	<a href="#">WP(C)/3128/2020</a> WITH LCR	SUNIL KUMAR SARKAR @ SUNIL SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K K BHUYAN MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">WP(C)/3199/2020</a> WITH LCR	SURAJ ALI @ SURUJ ALI @ KHURUJ ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/3662/2020</a> WITH LCR	REETA MRIDHA @ REETA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/4506/2020</a> WITH LCR	PRASANTA @ PRASANNA DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M CHETIA MR. A KHANIKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/5739/2020</a> WITH LCR	BAHATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">W.P.(Cri.)/9/2024</a>	RUPA BORAH <b>Versus</b> THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
<b>ADMISSION</b>				
17	<a href="#">WP(C)/4907/2017</a> WITH LCR	KHADEM ALI @ KHADEM ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/4969/2017</a> WITH LCR	MINA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.G SAROWAR MR.M ISLAM MR.S M J HAQUE MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/4986/2017</a> WITH LCR	ASMA KHATUN @ MUSST. ASHMA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.G SAROWAR MR.M ISLAM MR.S M J HAQUE MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/4993/2017</a> WITH LCR	MUSST. MAJEDA KHATUN. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.T SOM MR.H DAS MS.R BORGHAIN MRS.S KALITA	GA, ASSAM ASSTT.S.G.I.
21	<a href="#">WP(C)/6269/2017</a> WITH LCR	MD MONIR UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/6417/2017</a> WITH LCR	OMAR ALI @ OAMAR ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.R HUSSAIN MRS.M SARMA MR.F HAQUE	PP, ASSAM
23	<a href="#">WP(C)/6432/2017</a> WITH LCR	AMLA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS U DAS MR.M S SARMA	GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/6740/2017</a> WITH LCR	MD. SOYAD ALI @ SAYED ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(R. 2,3 &4.) ASSTT.S.G.I.R. 1.

25	<a href="#">WP(C)/6767/2017</a> WITH LCR	SOFIOR RAHMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.S ISLAM MS.C KALITA MR.S HOQUE MRS R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
26	<a href="#">WP(C)/7007/2017</a> WITH LCR	NUR ISLAM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.M HAQUE MR.S HUSSAIN MR.K MIRA	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">WP(C)/7281/2017</a> WITH LCR	RASARAJ DAS <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR. M U MONDAL MS N NASRIN MD I H KHAN MS. S CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
28	<a href="#">WP(C)/7305/2017</a> WITH LCR	ROHIMA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.A ALI	GA, ASSAM ASSTT.S.G.I.
29	<a href="#">WP(C)/7309/2017</a> WITH LCR	SAKINA KHATUN @ CHAKINA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. Z HAMMAD MR. E AHMED MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
30	<a href="#">WP(C)/7316/2017</a> WITH LCR	KABINDRA MONDAL <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
31	<a href="#">WP(C)/7326/2017</a> WITH LCR	ANU BALA DAS @ AMIYA BALA DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MR.A IKBAL MS.K L R YANTHAN MS.J BORAH MR.R ROY	GA, ASSAM ASSTT.S.G.I.
32	<a href="#">WP(C)/7336/2017</a> WITH LCR	KANDURI NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. H R A CHOUDHURY MRS. H AHMED MR. A MATIN MR. J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
33	<a href="#">WP(C)/7534/2017</a> WITH LCR IN BOTH CASES	ABDUL SOFIQUL @ SOFIQUE UDDIN <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R2-10) ASSTT.S.G.I.(R1)
	<b>WITH</b>			
34	<a href="#">WP(C)/7527/2017</a>	RUSTAM ALI <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R. 2 to 10.) ASSTT.S.G.I.R. 1.
35	<a href="#">WP(C)/7579/2017</a> WITH LCR	MUSST. SAHERA KHATUN @ BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	GA, ASSAM ASSTT.S.G.I.
36	<a href="#">WP(C)/3063/2019</a> WITH LCR	NEWAJ ALI @ NEWAZ ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
37	<a href="#">WP(C)/4956/2019</a> WITH LCR	KHALIL SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	<a href="#">WP(C)/6100/2019</a>	AMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR U DAS MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	<a href="#">WP(C)/6949/2019</a> WITH LCR	REJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
40	<a href="#">WP(C)/9197/2019</a> WITH LCR	JAMIR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

41	<a href="#">WA/29/2024</a> CAVT. NO.13272/023, FIXED, WITH OFFICE NOTE, CAVT./1327/2023	ASSAM GRAMIN VIKASH BANK AND 3 ORS. <b>Versus</b> RAMKRISHNA SARMA	MR. A DHANUKA	MS U SHARMA MR P R SARMA FOR CAVEATOR
42	<a href="#">WA/111/2024</a> WITH OFFICE NOTE	THE FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MS. N DEY
<b>ORDERS</b>				
43	<a href="#">WA/106/2024</a> FIXED, WITH OFFICE NOTE	PRAKASH PHUKAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. SURAJIT DUTTA MR. M DUTTA MR K M BORA	GA, ASSAM DY.S.G.I.
<b>HEARING</b>				
44	<a href="#">WA/225/2014</a> FIXED, WITH OFFICE NOTE	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
<b>WITH</b>				
	<a href="#">I.A./2696/2015</a> in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. <b>Versus</b> FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1394/2022</a> in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. <b>Versus</b> FATHER MARCUS LAKRA PARISH PRIEST and 4 ORS.		
<b>WITH</b>				
45	<a href="#">WP(C)/6710/2021</a>  CAVT. NO. 08022/021,	FR. VINCENT XALXO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
46	<a href="#">WP(C)/2340/2017</a> FIXED, WITH LCR	ASMA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR. N H MAZARBHUIYAN MS.P A TALUKDAR MR. T A CHOUDHURY MD.GIASH UDDIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024

17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,24th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH- II, IF TIME PERMITS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**MOTION (BA)**

1	<a href="#">Bail Appln./1039/2024</a>	AJOY SASNI <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
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8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
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14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGHAIN	23-04-2024	To	26-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/7358/2023</a>	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
2 <a href="#">WP(C)/7359/2023</a>	MANJU BIBI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
3 <a href="#">WP(C)/7360/2023</a>	MANJU BIBI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
4 <a href="#">WP(C)/7361/2023</a>	JINTI ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
5 <a href="#">WP(C)/7362/2023</a>	MD LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
6 <a href="#">WP(C)/7363/2023</a>	MD LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
7 <a href="#">WP(C)/669/2024</a> FIXED	AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S MAHANTA MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
8 <a href="#">WP(C)/2161/2024</a>	MAZIBUR RAHMAN @ MUJIBUR RAHMAN @ MAJIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	DY.S.G.I. SC, WATER RESOURCE
<b>ADMISSION</b>			
9 <a href="#">WP(C)/3934/2016</a>	M/S EDEN COLD STORAGE PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMANY LTD. and 3 ORS.	MR.B PATHAK MRS.P GOSWAMI MS.L BORGOHAIN	SC, APDCL
10 <a href="#">WP(C)/4910/2017</a>	M/S. S.B.ELECTRICALS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.D SARMAH MR.N UPADHYAYA	GA, ASSAM

11	<a href="#">WP(C)/4956/2017</a>	ANJUM ARA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S KAKATI MR.S BORTHAKUR MR.C CHAKRABORTY	GA, ASSAM
12	<a href="#">WP(C)/5730/2021</a>	NAZRUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY G UDDIN MS. P ADHIKARI	GA, ASSAM MR. K GOSWAMI SC, AFDC
13	<a href="#">WP(C)/3626/2022</a> FIXED	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, WATER RESOURCE
	<b>WITH</b>			
14	<a href="#">WP(C)/3627/2022</a>	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, WATER RESOURCE
	<b>WITH</b>			
15	<a href="#">WP(C)/3629/2022</a>	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC
16	<a href="#">WP(C)/7878/2022</a>	M/S VIKAS MALKANI <b>Versus</b> THE NORTH EAST FRONTIER RAILWAYS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MRS. R DEVI DY.S.G.I.
17	<a href="#">Arb.P./23/2023</a>	M/S G. T. C. INDIA <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
18	<a href="#">WP(C)/2020/2023</a> B/O	MITALI GUPTA AND 3 ORS. <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MS. S DASGUPTA MS S DASGUPTA	MR. B K DAS (r-1,2,3) MR H P GUWALA (r-1,2,3) H P NEOG (r-1,2,3)
19	<a href="#">WP(C)/7146/2023</a>	NIKUNJA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	GA, ASSAM SC, IRRIGATION
20	<a href="#">WP(C)/7486/2023</a> FIXED	PANKAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r- 2,3,4,5)
21	<a href="#">WP(C)/750/2024</a> B/O	PALLABI SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR A ALAM MS C BORA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
22	<a href="#">WP(C)/1079/2024</a> B/O	M/S BODOLAND SECURITY SERVICES <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M P SARMA MR. A BORO	MS. B SARMA DY.S.G.I.
23	<a href="#">WP(C)/1516/2024</a> CAVT. NO.02842/024, FIXED, WITH CAVT. 284/2024, CAVT. 255/2024	DINESH MILI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA MR A TALUKDAR	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.
	<b>WITH</b>			
24	<a href="#">WP(C)/1496/2024</a> CAVT. NO. 02552/024,	PALLAB JYOTI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MS B SARMA	GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS SC, EXCISE DEPTT. FOR CAVEATOR MR. K AGARWAL
25	<a href="#">WP(C)/1617/2024</a> FIXED	SUJIT SARKAR <b>Versus</b> THE STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY ,ASSAM,	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	MR. C K S BARUAH DY.S.G.I. SC, FOREST
<b>ORDERS</b>				
26	<a href="#">WP(C)/1729/2017</a>	BEDANANDA TALUKDAR <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.S ISLAM MR.A ALI MR.A CHOUDHURY MS.M KONCH	GA, ASSAM SC, EXCISE DEPTT.
27	<a href="#">Cont.Cas(C)/300/2022</a>	M/S ASEAN AGENCIES <b>Versus</b> SUNIL SHARMA AND ANR	MRS. P GOSWAMI MS N SAIKIA	MR. K GOGOI

28	<a href="#">Cont.Cas(C)/311/2022</a>	D2S INFRASTRUCTURE PVT LTD <b>Versus</b> ANURAG GOEL AND 3 ORS	MR M HAQUE G UDDIN MS. P ADHIKARI	MS. R B BORA (R-1) MR. S BORA (R-1)
29	<a href="#">Cont.Cas(C)/321/2022</a>	BHARATIYA CHA MAZDOOR SANGHA TINGRAI SAKHA <b>Versus</b> NORSING PAWAR	MR. S ISLAM MR A HAWARI	
30	<a href="#">Cont.Cas(C)/352/2022</a>	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
31	<a href="#">Cont.Cas(C)/365/2022</a>	ASTROPHER BORGOPYARY <b>Versus</b> ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ	
32	<a href="#">Cont.Cas(C)/366/2022</a>	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY <b>Versus</b> ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA MR. S BORA MR. R K MUSHAHARY
33	<a href="#">Cont.Cas(C)/536/2022</a> FIXED	KAMAL KALITA <b>Versus</b> BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E
34	<a href="#">Cont.Cas(C)/682/2022</a> FIXED	HILAL UDDIN AND ANR <b>Versus</b> PARAG MUNOT	MS. R CHOUDHURY MR N RAHMAN	MR. S SARMA
35	<a href="#">WP(C)/8235/2022</a>	PRONAB GOGOI <b>Versus</b> THE UNIVERSITY GRANT COMMISSION AND 3 ORS.	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	MRS. B GOGOI (R-4) MR. R GOSWAMI (R-3) MR. M K SHARMA (R-4) MS. M SAIKIA (R-3) MS. P BORTHAKUR (R-3) MR S K BEHARA (R-3) MS K BORUAH (R-4) SC, U G C SC, DIB. UNIVERSITY
36	<a href="#">I.A.(Civil)/849/2024</a> FIXED, IN WP(C)/372/2024 (D/O) in WP(C)/372/2024	M/S AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	D DAS D GUPTA	SC, INDUSTRIES AND COMMERCE
37	<a href="#">WP(C)/2084/2024</a> FIXED	M/S BHOGJORA ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 4 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	
<b>HEARING</b>				
38	<a href="#">WP(C)/5069/2016</a> B/O, WITH LCR	AIR INDIA LIMITED <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A K SARKAR MR. K R PATGIRI MR.T K BORA MR.R N MAJUMDAR	MR.S DASGUPTA(R-3) C.G.C. MR.K K PARASAR(R- 1,2&4) MRJ K KARR-3 ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
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18)	S BORGOHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ADMISSION

1	<a href="#">WP(C)/5373/2020</a> PART-HEARD, FIXED	AMARDEEP BASFORE <b>Versus</b> GAUHATI MUNICIPAL CORPORATION AND ANR.	MR A DASGUPTA MS B DAS MR. B DAS	MR P NAYAK, SC, GMC SC, GMC
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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
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18)	S BORGHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/199/2024</a> FIXED	DIPANJALI PRABHA DEKA <b>Versus</b> PRANAB KUMAR DEKA	MS D DEORI	
2	<a href="#">Cont.Cas(C)/207/2024</a>	ANOWARA BEGUM <b>Versus</b> KEERTHI JALLI, IAS	MR G R A MOTTAQUEE MOTIUR RAHMAN	
3	<a href="#">WP(C)/1887/2024</a> FIXED	SHREYA PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR P KATAKI MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM
4	<a href="#">WP(C)/2020/2024</a>	NAYAN MONI HAZARIKA <b>Versus</b> THE CHIEF INFORMATION COMMISSIONER, CENTRAL INFORMATION COMMISSION AND 2 ORS	PETITIONER IN PERSON	
5	<a href="#">WP(C)/2033/2024</a>	KALYAN BHATTACHARJEE <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 9 ORS	MR K K MAHANTA (Sr. Advocate) MS T BARUAH MR. M SAIKIA MR. K M MAHANTA	GA, ASSAM SC, GMC SC, REVENUE
6	<a href="#">WP(C)/2087/2024</a> FIXED	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
7	<b>WITH</b> <a href="#">WP(C)/1873/2024</a>	RANA SAIDUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
8	<b>WITH</b> <a href="#">WP(C)/2088/2024</a>	BHABAKRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR S DUTTA	GA, ASSAM
9	<a href="#">WP(C)/2104/2024</a> FIXED	RAJU CHAKRABORTY AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
10	<a href="#">WP(C)/2112/2024</a> FIXED	RAHIM UDDIN <b>Versus</b> THE STTAE OF ASSAM AND 5 ORS	F K R AHMED M U BARBHUYAN	GA, ASSAM

11	<a href="#">WP(C)/2126/2024</a> FIXED	RAMEN PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC
12	<a href="#">WP(C)/2157/2024</a>	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
13	<a href="#">WP(C)/2160/2024</a>	MANJU BALA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
14	<a href="#">WP(C)/2166/2024</a>	NASIRAN KHATUN @ NASIRON BIBI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE	SC, ASLSA GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/2170/2024</a> B/O	SRI SUDARSHAN HAZARIKA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	<a href="#">WP(C)/2171/2024</a> B/O	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
17	<a href="#">WP(C)/2172/2024</a>	G.B GATTANI INDUSTRIAL COMPLEX <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA	GA, ASSAM DY.S.G.I. SC, PWD
18	<a href="#">WP(C)/2173/2024</a> B/O	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	<a href="#">WP(C)/2174/2024</a>	ARUN KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/2175/2024</a>	DILIP NATH <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR D S DEKA	SC, PWD ROAD GA, ASSAM DY.S.G.I. SC, SSA SC, FOREST
21	<a href="#">WP(C)/2176/2024</a>	ANUPOMA SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/2179/2024</a>	MD. ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM
23	<a href="#">WP(C)/2182/2024</a>	ABDUL MUTALIB <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM H G DAISY	GA, ASSAM

**ORDER (IMPLEADMENT OF PARTY)**

24	<a href="#">I.A.(Civil)/244/2024</a> FIXED in WP(C)/7520/2023	HABIBUR RAHMAN AND 6 ORS <b>Versus</b> MD. KITAB ALI,	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. R MAZUMDAR MR. S DUTTA (R-5) SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/7520/2023</a>	MD. KITAB ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. J A AHMED MR. K M HASSAN	SC, P AND R.D. GA, ASSAM MR. S DUTTA (R-5) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/253/2024</a> in WP(C)/7520/2023	HABIBUR RAHMAN <b>Versus</b> MD. KITAB ALI	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. S DUTTA (R-5) SC, REVENUE

**ADMISSION**

25	<a href="#">WP(C)/4316/2020</a>	RSH AGRO PRODUCTS LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	MR. B CHAKRAVARTY (C.G.C., R1) MR. P J BARMAN (R-2) MR. M. DAS (Resp. No. 2), FSSAI ASSTT.S.G.I. SC, HEALTH
26	<b>WITH</b> <a href="#">WP(C)/4228/2020</a>	M/S UNITED R.K. OIL MILL AND 2 ORS. <b>Versus</b> UNION OF INDIA AND ANR.	MR D K MISHRA MR. M MORE MR. P K SHARMA	MR. B CHAKRAVARTY (C.G.C., R1) ASSTT.S.G.I.
27	<a href="#">WP(C)/5576/2021</a>	ALL ASSAM DISTRIBUTORS OF ROAD SAFETY EQUIPMENTS SOCIETY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D K MISHRA MR. B PRASAD MR P J BORAH MR A ATREYA	MR. K N CHOUDHURY (R4) MR. R M DEKA (R4) MS. A NEOG MR. A SANDILYA N GAUTAM (R4) SC, TRANSPORT
28	<a href="#">WP(C)/4676/2022</a> FIXED	NAREN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, REVENUE SC, FOREST
29	<a href="#">WP(C)/8426/2022</a>	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/844/2023</a> in WP(C)/8426/2022	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1365/2023</a> in WP(C)/8426/2022	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS	GA, ASSAM SC, RAILWAY SC, REVENUE
30	<a href="#">WP(C)/2722/2023</a> FIXED	RUKIA BEGUM LASKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. B DEKA (R-1,2,3,4) DY.S.G.I.
31	<a href="#">WP(C)/5418/2023</a> FIXED	ABIR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
32	<a href="#">WP(C)/5920/2023</a> FIXED	NACHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)
33	<a href="#">WP(C)/6444/2023</a> FIXED	SARAT KALITA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A C BURAGOHAIN H DAS MR R SINGH MS. H BORAH	GA, ASSAM SC, HEALTH AND F W SC, REVENUE
34	<a href="#">WP(C)/6960/2023</a> FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
35	<a href="#">WP(C)/7143/2023</a> FIXED	BIKROM SINGHA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM



36	<a href="#">WP(C)/7299/2023</a> FIXED	M/S N PLUS R BRICK INDUSTRY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 23 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM MR. A K PURKAYASTHA (R-15,18 to 24) MR. S R BORUAH (r-8,10 to 14)) MR. S SHARMA (R- 15,18 to 24) B RONGHANGPI (R- 15,18 to 24) SC, REVENUE SC, PCB
37	<a href="#">Arb.P./10/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
38	<a href="#">WP(C)/267/2024</a> FIXED	MADAN BAIDYA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
39	<a href="#">WP(C)/280/2024</a> FIXED	PADMA THAKURIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
40	<a href="#">WP(C)/371/2024</a> FIXED	RAJESH MITTAL <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	<a href="#">WP(C)/415/2024</a>	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT
42	<a href="#">WP(C)/550/2024</a> FIXED	METROPOLITAN TRANSPORT ASSOCIATION GUWAHATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. A SARMAH MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, TRANSPORT DEPARTMENT, ASSAM
43	<a href="#">WP(C)/683/2024</a> FIXED	SRI SUBHASH AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION
44	<a href="#">WP(C)/1385/2024</a> CAVT. NO.02462/024, FIXED	SWAGATAM BORHAJOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	K AGARWAL GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS FOR CAVEATOR SC, EXCISE DEPTT.
	<b>WITH</b>			
45	<a href="#">WP(C)/1384/2024</a>	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR	GA, ASSAM MR. N DEKA (r-5) SC, EXCISE DEPTT.
46	<a href="#">WP(C)/1572/2024</a> FIXED	JAMINI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
47	<a href="#">WP(C)/2082/2024</a> FIXED	JULEX DAS CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J AHMED MR Z RAHMAN R BEGUM H G DAISY MS J.YASMIN	SC, DRI DY.S.G.I.

**ORDERS**

48	<a href="#">Review.Pet./99/2023</a> FIXED, IN WP(C)/1749/2022 (D/O), WITH WP(C)/2405/2023 (D/O), Cont.Cas(C)/441/2023 (D/O)	GABINDA DEB <b>Versus</b> BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR. S K GHOSH MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	MR. S BANIK MS F AHMED
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49	<b>WITH</b> <a href="#">WP(C)/7620/2023</a>	BIJOY KRISHNA DAM <b>Versus</b> THE KARIMGANJ MUNICIPAL BOARD AND 4 ORS	MR. S BANIK MS F BEGUM	MR. A DHAR (R-3,5) MR. D NATH (R-4) MR D KALITA (R-4) MISS S ROY (R-3,5) MD F FARIDI (R-3,5)
50	<a href="#">Cont.Cas(C)/504/2023</a>	HOINENG THADOU <b>Versus</b> GYANENDRA DEV TRIPATHI AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. D SAIKIA MR. B BARMAN (r-2) MR. R BORPUJARI MR. S DUTTA GA, ASSAM
51	<a href="#">I.A.(Civil)/1044/2024</a> FIXED in WP(C)/4933/2023	ON THE DEATH OF ABDUL JABBAR @ JABBAR ALI HIS LEGAL HEIRS JELEKHA KHATUN AND ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4933/2023</a>	ABDUL JABBAR @ JABBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM MD. M H CHOUDHURY MS G HAZARIKA MS. M BARMAN MR MONZUR K CHOUDHURY (R-4,5) MR. P CHAKRABORTY (R-5) R. BARUAH R. BARUAH MR. S N AHMED(R-4,5) TANZIM L. CHOUDHURY (R-4,5)
52	<a href="#">I.A.(Civil)/1063/2024</a> FIXED in WP(C)/7128/2022 <b>WITH</b> <a href="#">WP(C)/7128/2022</a>	ON THE DEATH OF KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/7128/2022</a>	KAMAL BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1060/2024</a> in WP(C)/7128/2022	ON THE DEATH OF KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
53	<a href="#">I.A.(Civil)/1609/2021</a> FIXED in El.Pet./4/2021 <b>WITH</b> <a href="#">El.Pet./4/2021</a>	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
	<b>WITH</b> <a href="#">El.Pet./4/2021</a>	MOON SWARNAKAR <b>Versus</b> NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1611/2021</a> in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/4870/2015</a> WITH OFFICE NOTE	KIRAN KUMAR SARMA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SECONDARY EDUCATION(R1-4) MRSA VERMA SC, FINANCE
<b>WITH</b> 2 <a href="#">WP(C)/5916/2013</a>	MD. ABDUL JALIL and 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	MR.U K GOSWAMI SC, EDU SC, FINANCE MR.A DEKA
3 <a href="#">WP(C)/3843/2016</a>	JAYANTA ROY CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N ZAMAN MR.A GANGULY MR.A BORA	MR.Y DOLOI(R- 1&2) MR.S K MEDHI(R- 3 & 4) MR.D TALUKDAR(R-5) MS.B BHUYAN SC, TRANSPORT ASSTT.S.G.I. MR.S LAHKAR(R-5) SC, IWT ADDL. AG, ASSAM
4 <a href="#">WP(C)/5149/2016</a>	RAJ KR. MANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.S.V L SINGH(R-4) MS.H DASR-4 SC, PWD (NH)
5 <a href="#">WP(C)/5242/2016</a>	CHANDAN URIA and ANR. <b>Versus</b> THE CHAIRMAN, ASSAM POWER DISTRIBUTION COMPANY LTD. and 14 ORS	MS.A DEVI	MR.B GOSWAMI(R- 11) MR.Y S MANNAN(R-12&14) MR.M KHATANIAR(R- 11) MS. P BHATTACHARYA (R-2 TO 5) MR.R K DUTTA(R- 7,13&15) SC, APDCL MR.U J SAIKIA(R- 7,13&15) MS.S GOHAIN(R- 12&14) MS.S CHUTIA(R- 11) MS.A BORTHAKUR(R- 6&8)(R-10)
6 <a href="#">WP(C)/5546/2016</a>	MISS MAYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S H RAHMAN MR.D A KAIYUM MR.A AHMED MR.E HUSSAIN	MR.D MEDHI(R-5) MR.N P BARUAH(R-5) SC, HEALTH

7	<a href="#">WP(C)/3288/2017</a>	LAKHESWAR BASUMATARY and 15 ORS. <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	MR. B J TALUKDAR MS. M KECHII (R4) SC, K A A C
8	<a href="#">WP(C)/4053/2017</a> B/O	M/S. KALLINE TEA ESTATE <b>Versus</b> ON THE DEATH OF AMOL TANTI HIS LEGAL HEIR SMTI ANURUPA TANTI	MR.B D DAS MR.H K SARMA MS.R DEKA	MR S DEY GA, ASSAM MS. N DEKA
9	<a href="#">WP(C)/730/2018</a>	NAZRUL ISLAM AND 29 ORS <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR D DEKA MR A CHOUDHURY MR. N MAHAJAN MR P K DAS	GA, ASSAM
10	<a href="#">WP(C)/3466/2018</a> WP(C) 3460/2018 (D/O)	DAMAYANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE
11	<a href="#">WP(C)/8746/2018</a>	MAIDANGSRI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MS. S SARMA SC, GHC
12	<a href="#">WP(C)/7245/2019</a>	UMA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. S ROY MS. I DAS	GA, ASSAM
13	<a href="#">WP(C)/1666/2020</a>	ZAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	GA, ASSAM
14	<a href="#">WP(C)/1809/2020</a>	DHANMANI CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHOWDHURY MR E SHITIRI MR H KALITA	SC, IRRIGATION
<b>WITH</b>				
15	<a href="#">WP(C)/1861/2020</a>	KULDEEP GOSWAMI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, IRRIGATION SC, FINANCE DEPTT.
16	<a href="#">WP(C)/3975/2020</a>	KULDEEP BURAGOHAJAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MR D KALITA	GA, ASSAM
17	<a href="#">WP(C)/252/2021</a> FIXED	RANJIT KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9,10) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9,10) SC, REVENUE SC, FINANCE
18	<a href="#">WP(C)/1042/2023</a> FIXED	PRASHANNA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA P. MEDHI MS P DUTTA	MR P NAYAK (R-2) SC, HEALTH AND F W
19	<a href="#">WP(C)/4186/2023</a>	RAUSHAN JAMAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM
20	<a href="#">WP(C)/4840/2023</a> B/O	BIKI RABHA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R SARMA	MRS S BARUAH DY.S.G.I.
21	<a href="#">WP(C)/5807/2023</a> FIXED	GANESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
22	<a href="#">WP(C)/6341/2023</a> B/O	NINGREISEM RONRA SHIMRAY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MRS. R DEVI DY.S.G.I.
23	<a href="#">WP(C)/6558/2023</a> B/O	PURABI LAHAN HANDIQUE AND 11 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA	MR M Z AHMED(R-2 TO 8) MR. S S ROY (C.G.C., R1) MR. A M DUTTA (R-2 TO 8) DY.S.G.I.
24	<a href="#">WP(C)/6685/2023</a> B/O	ILAU BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, IRRIGATION

25	<a href="#">WP(C)/6946/2023</a>	ABDUL ADUT MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, IRRIGATION
<b>ORDERS</b>				
26	<a href="#">Cont.Cas(C)/126/2020</a>	DILWAR HUSSAIN TALUKDAR <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND ANR.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	
27	<a href="#">Cont.Cas(C)/129/2020</a>	SWAPAN KUMAR BHATTACHARJEE <b>Versus</b> RANI KATHARPI AND ANR.	MRS. R DEVI MR. A R TAHBILDAR	MR. M DUTTA
28	<a href="#">Cont.Cas(C)/134/2020</a>	SUKANTA BHATTACHARJEE AND 13 ORS. <b>Versus</b> AJAY KUMAR BHALLA, IAS AND ANR.	MS. S BORA MS. N CHAKRABORTY	
29	<a href="#">Cont.Cas(C)/145/2020</a>	SAMIRAN PANCHANAN <b>Versus</b> PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. R MAZUMDAR (R1)
30	<a href="#">Cont.Cas(C)/171/2020</a>	JITEN CH. DAS <b>Versus</b> ANAND PRAKASH TIWARI	MR S C DAS MR P BURAGOHAIN	
31	<a href="#">Cont.Cas(C)/198/2020</a>	MONMOHAN GOWALA <b>Versus</b> SAMIR SINHA AND ORS.	MR. A B T HAQUE	
32	<a href="#">Cont.Cas(C)/215/2020</a> FIXED	ARIJIT SONAR <b>Versus</b> RAJ CHAKRABORTY AND 4 ORS.	MR. K PAUL MR. A SARMA MR J P CHAUHAN MS. R VERMA	MR. D SAIKIA MS. K PHUKAN (R5) MS. K PHUKAN (R5) MR. B GOGOI MR. D NATH MR P NAYAK MR. A PHUKAN MR D KALITA
33	<a href="#">Cont.Cas(C)/228/2020</a>	KAPHOT DAM <b>Versus</b> KUMAR SANJAY KRISHNA AND 6 ORS.	MR. N K MURRY	MR. D SAIKIA MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. B GOGOI MR. D NATH MR P NAYAK MR D KALITA MR A CHALIHA
34	<a href="#">Cont.Cas(C)/262/2020</a>	SURESH CHANDRA PATOWARI <b>Versus</b> ANAND PRAKASH TIWARI	MR. M MAHANTA	
35	<a href="#">Cont.Cas(C)/275/2020</a>	MANJU BIBI <b>Versus</b> MALLIKA MEDHI AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR D KALITA (R-4,5) MR. D NATH (R-4,5)
36	<a href="#">WP(C)/4410/2021</a>	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM	GA, ASSAM SC, REVENUE
37	<a href="#">Cont.Cas(C)/4/2022</a>	RAJAT GOSWAMI <b>Versus</b> AVINASH P DAS, IAS AND ANR	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	MR. D SAIKIA (R-2) MR. R BORPUJARI (R-2) MS. N BORDOLOI (R-2)
38	<a href="#">Cont.Cas(C)/15/2022</a>	KARTIK THAPA <b>Versus</b> DR RATHINDRA NATH BHUYAN AND ANR	MRS K GOSWAMI MR. D K SHARMA	
39	<a href="#">Cont.Cas(C)/76/2022</a>	M/S BIKASH TRADERS <b>Versus</b> SRI BISWADEEP DAS AND ORS.	MR. A DHAR MD F FARIDI	MR. R R Gogoi (r3)
40	<a href="#">Cont.Cas(C)/460/2022</a> FIXED	BRIJ BHUWAN RAM AND 8 ORS. <b>Versus</b> DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA R K HAJONG	

41	<a href="#">Cont.Cas(C)/737/2022</a> FIXED	DR SOLEMAN ALI <b>Versus</b> DR SIDDHARTH SINGH AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA (R-1) MRS D BORAH MR. B GOGOI (R-1) MR A CHALIHA (R-1) MR M BHUYAN (R-1) SC, HEALTH
42	<a href="#">Cont.Cas(C)(Suo Moto)/1/2023</a> FIXED	XXXX <b>Versus</b> IN RE- MS. KAVYASHREE MAHANATA	MR H K DAS	MR D KALITA MR. D NATH
43	<b>WITH</b> <a href="#">WP(C)/3775/2022</a>  CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR
44	<b>WITH</b> <a href="#">WP(C)/3826/2022</a>  CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
45	<b>WITH</b> <a href="#">WP(C)/3975/2022</a>  CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY ( R- 8 ) MR J I BARBHUIYA ( R-8 ) GA, ASSAM MR. S KATAKI (r-7) MR D DAS ( R-7 ) MR. J I BORBHUIYA MR S KHOUND ( R-7 ) MR S KHOUND ( R-7 ) MR. L MOHAN ( R- 8 ) MR D J MEDHI ( R-7 ) MR D J MEDHI ( R-7 ) MS F BEGUM ( R- 8 ) MS. R DUTTA (r-7) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1850/2022</a> in <a href="#">WP(C)/3975/2022</a>	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD. <b>Versus</b> M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
46	<b>WITH</b> <a href="#">WP(C)/4208/2022</a>  CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR
47	<b>WITH</b> <a href="#">WP(C)/4463/2022</a>  CAVT. NO. 07182/022,	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/2058/2022</a> in WP(C)/4463/2022	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. <b>Versus</b> NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
48	<b>WITH</b> <a href="#">WP(C)/1478/2023</a>  CAVT. NO. 02072/023,	NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR
49	<a href="#">Cont.Cas(C)/418/2023</a>	SMTI. KUNTALA KALITA <b>Versus</b> BIBHASH MODI AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. M BHAGABATI (R-3) MS G BORA (R-3) MS. B TALUKDAR (R-3) MR. R DHAR (R-1) MS TOSHISENLA (R-1) A LONGKUMER (R-1)
50	<b>WITH</b> <a href="#">WP(C)/4110/2022</a>	RINA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
51	<b>WITH</b> <a href="#">WP(C)/4143/2022</a>	KUNTALA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
52	<b>WITH</b> <a href="#">WP(C)/4384/2022</a>	MANOMOTI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
53	<b>WITH</b> <a href="#">Cont.Cas(C)/419/2023</a>	SMTI MANOMOTI DEVI <b>Versus</b> BIBHASH MODI AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. M BHAGABATI (R-3) MS G BORA (R-3) MS. B TALUKDAR (R-3) MR. R DHAR MS TOSHISENLA A LONGKUMER
54	<b>WITH</b> <a href="#">Cont.Cas(C)/420/2023</a>	SMTI. RINA KALITA <b>Versus</b> BIBHASH MODI AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. M BHAGABATI (R-3) MS G BORA (R-3) MS. B TALUKDAR (R-3) MR. R DHAR (R-1) MS TOSHISENLA (R-1) A LONGKUMER (R-1)
55	<a href="#">Cont.Cas(C)/523/2023</a>	MINTU DAS <b>Versus</b> PABAN KUMAR BORTHAKUR AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM M R Sharma	
56	<a href="#">Cont.Cas(C)/542/2023</a>	HEROMONI DEKA <b>Versus</b> K M GOPAL SENA RAJKUMAR AND ANR	MR H DAS MR. B C DEKA	
57	<a href="#">Cont.Cas(C)/680/2023</a> FIXED	MANOJ KUMAR BARUAH <b>Versus</b> PABAN KUMAR BARTHAKUR, IAS AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI	
58	<b>WITH</b> <a href="#">Cont.Cas(C)/488/2022</a>	MANOJ KUMAR BARUAH <b>Versus</b> 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR P BHARDWAJ MR P BHARDWAJ
59	<a href="#">Review.Pet./52/2024</a> IN WP(C) 6346/21(D/O)	THE STATE OF ASSAM <b>Versus</b> MANOJ KUMAR BARUAH	MR. R DHAR SC, HANDLOOM AND TEXTILE	
60	<a href="#">WP(C)/147/2024</a> B/O, WITH OFFICE NOTE	DIPA RANI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK W AHMED	SC, SEC. EDU.



61	<a href="#">WP(C)/370/2024</a> B/O	REZZAK ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	MR. S U AHMED (r-8) MR A HAWARI (r-8) SC, P H E
62	<a href="#">I.A.(Civil)/1029/2024</a> FIXED in <a href="#">WP(C)/2188/2020</a> <b>WITH</b> <a href="#">WP(C)/2188/2020</a>	DILIP KUMAR SAIKIA, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)
		DILIP KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/39/2024</a>	RAJKIRAN KHODAL <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/362/2024</a> <b>in</b> <a href="#">CRL.A(J)/39/2024</a>	RAJKIRAN KHODAL <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
2	<a href="#">Crl.A./111/2024</a>	AJOY BASUMATARY @ AJOY @ B.BUHUM @ BIRKHAND BASUMATRY AND 7 ORS. <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. A K BHATTACHARYYA MR. R DE MR D K BHATTACHARYYA A GAUTAM	SC, NIA
<b>ORDERS</b>				
3	<a href="#">CRL.A(J)/9/2024</a> WITH OFFICE NOTE, FIXED	BOGA GARH <b>Versus</b> THE STATE OF ASSAM	MR. A. KALITA (AMICUS CURIAE)	PP, ASSAM
4	<a href="#">CRL.A(J)/10/2024</a> WITH OFFICE NOTE, FIXED	HIRON MURA <b>Versus</b> THE STATE OF ASSAM	MR. M.H. LASKAR (AMICUS CURIAE)	PP, ASSAM
5	<a href="#">Crl.L.P./11/2024</a> <b>in</b> <a href="#">Crl.A./2711/2024</a>	ABBAS ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./2711/2024</a> (Filing Number)	ABBAS ALI <b>Versus</b> THE STATE OF ASSAM AND AND 4 ORS B	MR. A GANGULY	
6	<a href="#">CRL.A(J)/11/2024</a> WITH OFFICE NOTE, FIXED	GEETALAL PEKUREL <b>Versus</b> THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE)	PP, ASSAM
7	<a href="#">Crl.A./16/2024</a> WITH OFFICE NOTE, FIXED	PUNI RAM NATH @ KONIRAM NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	MR. A TALUKDAR (r-2) MR. M BISWAS (r-2) MR D KALITA (r-2) S K DAS PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/168/2024</a> <b>in</b> <a href="#">Crl.A./16/2024</a>	PUNI RAM NATH @ KONIRAM NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM

8	<a href="#">Crl.A./74/2024</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/257/2024</a> <b>in</b> Crl.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
9	<a href="#">CRP(IO)/115/2024</a> CAVT. NO.03562/024, FIXED	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
10	<a href="#">I.A.(Crl.)/254/2024</a> WITH OFFICE NOTE, LCR 6 FILES, FIXED <b>in</b> CRL.A(J)/1689/2024 <b>WITH</b> <a href="#">CRL.A(J)/1689/2024</a> (Filing Number)	CHAMPAK BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS P DAS (LEGAL AID COUNSEL)	PP, ASSAM
11	<a href="#">I.A.(Crl.)/263/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./1895/2024 <b>WITH</b> <a href="#">Crl.A./1895/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Crl.)/1896/2024</a> (Filing Number)	CHAMPAK BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR B MD. RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. H  RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. P BORAH MRS K M SAIKIA  MR. P BORAH  MR. P BORAH	PP, ASSAM
<b>HEARING</b>				
12	<a href="#">Crl.A./334/2019</a> WITH LCR 4 FILES, P.B.-2, FIXED	BIJOY KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR MR. A H ALAMGIR PP, ASSAM
13	<a href="#">CRL.A(J)/35/2021</a> 8 Y 2 M 24 D :WITH LCR 5 FILES, P.B.-2, FIXED	RISHIRAM SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
14	<a href="#">CRL.A(J)/71/2022</a> 2 Y 0 M 15 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	MAHESH ORANG AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024

17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Pet./470/2024</a>	MUZAMMIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR H A AHMED	PP, ASSAM
2	<a href="#">Crl.Pet./471/2024</a>	GHUTU ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
3	<a href="#">WP(C)/2107/2024</a> FIXED	MITRA CHAKRABORTY (KANU) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM SC, GHC
<b>ADMISSION</b>				
4	<a href="#">Crl.Pet./194/2023</a> FIXED	ARMOL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
5	<a href="#">Crl.Pet./943/2023</a> WITH LCR 1 FILE, FIXED	ARUP KUMAR ALLAMMAN AND ANR <b>Versus</b> MITALI PATGIRI DAS	MR S PARASHAR MR. N K HALOI MR. K M HASSAN	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY
6	<a href="#">Crl.Pet./211/2024</a> B/O	JIA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
7	<a href="#">AB/972/2024</a> FIXED	NARENDER <b>Versus</b> THE STATE OF ASSAM	MR R BAISHYA MS. M KHATUN MR. C TALUKDAR	PP, ASSAM
<b>ORDERS</b>				
8	<a href="#">WP(C)/4370/2022</a> (SINCE DISPOSED OF), WITH OFFICE NOTE	AMAR CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM MR. S C BISWAS (R6) MR. N ALAM R K (R6) MR. A RAHMAN (R6) SC, GHC
9	<a href="#">Crl.Pet./124/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ARMY NO. 15715017K NAGIREDLA SRINU AN ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K MEDHI MR K K MEDHI	PP, ASSAM

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6936/2023</a> FIXED	SMITA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR B P SARMAH B SAHA	SC, HEALTH
2	<a href="#">WP(C)/146/2024</a> FIXED	PRANITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BOIRAGI	SC, ELEM. EDU SC, AG MR. S K MEDHI (SC,AG) SC, FINANCE
3	<a href="#">WP(C)/200/2024</a>	SAHANARA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
4	<a href="#">WP(C)/765/2024</a> FIXED	ANIMA BHARALI <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
5	<a href="#">WP(C)/1141/2024</a> FIXED	MD SAFIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR P J DAS	SC, AFDC
6	<a href="#">WP(C)/1154/2024</a> FIXED	LAKHINATH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
7	<a href="#">WP(C)/1329/2024</a> FIXED	JAYSHAB HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. A B T HAQUE B DUTTA MR A HOSSAIN	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/1774/2024</a>	NEELIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, AG
9	<a href="#">WP(C)/1817/2024</a> FIXED	REBA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A BORUAH	SC, AG SC, A.H and V. DEPT. SC, FINANCE

10	<a href="#">WP(C)/1866/2024</a> FIXED	NARENDRA NATH BARUA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
	<b>WITH</b>			
11	<a href="#">WP(C)/1826/2024</a>	SUNTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
	<b>WITH</b>			
12	<a href="#">WP(C)/1865/2024</a>	SHAHARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
13	<a href="#">WP(C)/2120/2024</a> FIXED	MD. AMDAD HUSSAIN CHOWDHURY <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR H RAHMAN RUBI GOGOI	SC, ELEM. EDU GA, ASSAM
14	<a href="#">WP(C)/2165/2024</a>	DR. MUKUL CHANDRA BORA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
15	<a href="#">WP(C)/2169/2024</a>	MOKBUL HUSSAIN LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE	SC, ELEM. EDU SC, FINANCE DEPTT.
		<b>ORDER NO STEPS</b>		
16	<a href="#">WP(C)/1235/2021</a>	RUPREKHA KHATANIAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B M DEKA MS P THAPA MS DIRISHA MAHANTA	SC, HEALTH
		<b>ADMISSION</b>		
17	<a href="#">WP(C)/3637/2017</a> FIXED	SMT. RENUKA THAKURIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI SC, FINANCE
18	<a href="#">WP(C)/4243/2017</a>	NAREN BORA and 141 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.D MAHANTA	SC, CO-OP. SC, FINANCE
19	<a href="#">WP(C)/6622/2019</a>	SAM SUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H TALUKDAR MS. D DAS MS. M DEKA	MR. C BARUAH (SC, AG, (R-6)) MR. S S ROY (GA, ASSAM,(R-3)) MR. R K TALUKDAR (R-6) MR. P NAYAK (SC, FINANCE DEPTT. (R-2)) MS. D NEOG (SC, CO- OPERATION DEPTT.,(R-1,4 & 5))
20	<a href="#">WP(C)/7008/2019</a>	NIRUPAMA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A DAS	GA, ASSAM SC, FINANCE SC, BTADC
21	<a href="#">WP(C)/439/2020</a> FIXED	ESRAFIL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN MS. T A AHMED	SC, SEC. EDU.
22	<a href="#">WP(C)/5197/2020</a>	KHARGESWAR BASUMATARY <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
23	<a href="#">WP(C)/5246/2020</a>	SUNITA SINGH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM SC, AG SC, FINANCE
24	<a href="#">WP(C)/2559/2022</a>	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.



25	<a href="#">WP(C)/5199/2022</a> FIXED	ANAND KUMAR SIYOTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM MR. A PHUKAN (R-1) SC, FINANCE
26	<a href="#">WP(C)/6332/2022</a>	SMTI RUNTI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P C DEY SC, K A A C	SC, P AND R.D. SC, AG
27	<a href="#">WP(C)/1085/2023</a> B/O	SUKURAM RABHA @ SUK RAM RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
28	<a href="#">WP(C)/1623/2023</a> FIXED	SULTANA AHMED <b>Versus</b> COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
29	<a href="#">WP(C)/2748/2023</a>	DHARMA KANTA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, P AND R.D. SC, AG MR. S K MEDHI (SC, AG)
30	<a href="#">WP(C)/3807/2023</a> FIXED	V MANIVANNAN AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	N K NEOG MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	MR. R P KAKOTI SR. ADV. (r-2,3,5,6) MR A B DEY (r-2,3,5,6) MR. S SUTRADHAR (r- 2,3,5,6) DY.S.G.I. SC, IIT
31	<a href="#">WP(C)/3820/2023</a> FIXED	BANESWAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
32	<a href="#">WP(C)/5696/2023</a> FIXED	ABDUL MOMIN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
	<b>WITH</b> <a href="#">I.A.(Civil)/3145/2023</a> in WP(C)/5696/2023	MD. MAHMUD AL HASSAN <b>Versus</b> ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA
33	<a href="#">WP(C)/5839/2023</a>	APOORV ADITYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MRS. R DEVI DY.S.G.I.
34	<a href="#">WP(C)/6051/2023</a> FIXED	DEEPIYOTI CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FINANCE
35	<a href="#">WP(C)/7120/2023</a> B/O	KAHINOOR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
36	<a href="#">WP(C)/594/2024</a> FIXED	NO.G/94115K EX HAV/GD REBADHAR JOSHI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
37	<b>WITH</b> <a href="#">WP(C)/7592/2023</a>	NO. G/94193F EX HAV/GD SOHAN SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
38	<b>WITH</b> <a href="#">WP(C)/601/2024</a>	NO.G/94167A EX HAV/GD JAI SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
39	<a href="#">WP(C)/1201/2024</a> FIXED	SMTI. RIJU MONI SAIKIA DAS <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC

40	<a href="#">WP(C)/1575/2024</a> FIXED	HARENDRA NATH BORA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, P AND R.D. GA, ASSAM MR. A PHUKAN (SC, GAD) SC, ASEC SC, FINANCE
41	<a href="#">WP(C)/1611/2024</a> FIXED	SACHINDRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM MR R M DAS (SC, SOCIAL JUSTICE DEPT.) MR R DHAR (SC, TRIBAL AFFAIRS DEPT.) SC, SOCIAL WELFARE SC, FINANCE
42	<a href="#">WP(C)/1646/2024</a> FIXED	MAHELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, PWD ROAD SC, AG SC, FINANCE
43	<a href="#">WP(C)/1927/2024</a> FIXED	ACHYUTANANDA BARKAKATI <b>Versus</b> THE ASSAM POWER GENERATION CORPORATION LIMITED AND 4 ORS	MR S MUKTAR	SC, APDCL SR. SC, APGCL SC, AEGCL
44	<a href="#">WP(C)/1928/2024</a> FIXED	ASWINI KUMAR MEDHI <b>Versus</b> THE ASSAM POWER GENERATION CORPORATION LIMITED AND 4 ORS	MR S MUKTAR	SC, APDCL SR. SC, APGCL SC, AEGCL
45	<a href="#">WP(C)/1950/2024</a> FIXED	SARIBUN NESSA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
	<b>WITH</b>			
46	<a href="#">WP(C)/1378/2024</a>	MD. FASHIULLAH AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
	<b>WITH</b>			
47	<a href="#">WP(C)/1381/2024</a>	AKTAR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
	<b>WITH</b>			
48	<a href="#">WP(C)/1912/2024</a>	NASIRAN NESSA BIBI@ NASIRAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
		<b>ORDERS</b>		
49	<a href="#">Cont.Cas(C)/124/2018</a> WITH Review.Pet./89/2017 (D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006(D/O), WP(C)/4433/2001 (D/O)	GOPAL CH. BARUAH AND 16 ORS. <b>Versus</b> 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
50	<a href="#">Cont.Cas(C)/209/2019</a>	ANDIBI NATH AND 77 ORS. <b>Versus</b> PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
	<b>WITH</b>			
51	<a href="#">Cont.Cas(C)/86/2019</a>	HALESWARI BASUMATARY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
	<b>WITH</b>			
52	<a href="#">Cont.Cas(C)/164/2019</a>	HASINA KHATUN AND 18 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
	<b>WITH</b>			
53	<a href="#">Cont.Cas(C)/252/2019</a>	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
	<b>WITH</b>			
54	<a href="#">Cont.Cas(C)/303/2019</a>	SUNITY BRAHMA AND 66 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI

55	<b>WITH</b> <a href="#">Cont.Cas(C)/333/2019</a>	PADUMI BARAH AND 23 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
56	<b>WITH</b> <a href="#">Cont.Cas(C)/340/2019</a>	PARUL DAIMARI AND 61 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
57	<b>WITH</b> <a href="#">Cont.Cas(C)/350/2019</a>	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION <b>Versus</b> PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
58	<b>WITH</b> <a href="#">Cont.Cas(C)/550/2019</a>	BHANUMATI BORO AND 54 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
59	<b>WITH</b> <a href="#">Cont.Cas(C)/452/2023</a>	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS <b>Versus</b> RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
60	<a href="#">WP(C)/3719/2021</a> FIXED	LACHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG MR. R K TALUKDAR SC, FOREST SC, PENSION
61	<a href="#">WP(C)/5062/2022</a>	IDRISH ALI SARKAR AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
62	<a href="#">I.A.(Civil)/3886/2023</a> FIXED in WP(C)/6651/2023	KANAKESWAR BORGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6651/2023</a>	KANAKESWAR BORGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
63	<a href="#">Review.Pet./57/2024</a> IN WP(C)/7392/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR <b>Versus</b> BHRIGUPATI TALUKDAR AND ORS	MR. P N GOSWAMI MR. S P SHARMA	
64	<a href="#">I.A.(Civil)/1012/2024</a> in WP(C)/4817/2022	PRABHAT CHANDRA DOLOI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS. H	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4817/2022</a>	PRABHAT CHANDRA DOLOI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024

10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1015/2024</a> WITH OFFICE NOTE, FIXED	KRISHNA SHILL <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. A KHALEK	PP, ASSAM
2	<a href="#">Bail Appln./1161/2024</a>	ABUL KHAYER MD. SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	<a href="#">Bail Appln./1162/2024</a>	MD. JAKIR HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
4	<a href="#">Bail Appln./1167/2024</a> B/O	RAKIBUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b><u>MOTION</u></b>				
5	<a href="#">AB/1018/2024</a> FIXED	SISIR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. S N KRISHNATRAYA MR. R RAHMAN MAYUR DAS	PP, ASSAM
<b><u>ADMISSION</u></b>				
6	<a href="#">Crl.Pet./909/2023</a> WITH LCR 2 FILES(SCANNED COPY), B/O	SHAWKAT ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	P KALITA (r-2,3) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
7	<a href="#">Bail Appln./1077/2024</a> FIXED	JULHAS ALI <b>Versus</b> THE STATE OF ASSAM	MR G RAHUL MR. D M NATH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
8	<a href="#">AB/3985/2023</a> FIXED	KESHAAB TELI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
9	<a href="#">AB/4286/2023</a> FIXED	RANJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MISS. R R KAKATI MR P K BASU MR A BANERJEE	PP, ASSAM

10	<a href="#">AB/814/2024</a> FIXED	KAMAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
11	<a href="#">AB/952/2024</a> FIXED	EAJUL HOQUE @ YAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS	PP, ASSAM
12	<a href="#">AB/960/2024</a> FIXED	MONJUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM

**ORDERS**

13	<a href="#">Crl.A./226/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED	SARIFUL ISLAM @ MD. SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
14	<a href="#">Crl.Pet./1116/2023</a> FIXED	KAMIN DAIMARI @ KOURIN DAIMARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

**[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS  
AND MATTERS PERTAINING TO TRANSFER, PENSION,  
SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES  
RELATING TO CIVIL BENCH-II & III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4222/2021</a>	CONSTABLE/GD NO. 994750037 DHANJIT KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	MR. D C BORAH ASSTT.S.G.I.
2	<a href="#">WP(C)/4654/2021</a>	SUMAIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
3	<a href="#">WP(C)/6268/2021</a> WITH Cont. Cas (C)/242/2021 (D/O)	SAMNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY MR. A B T HAQUE	MR R A AHMED (r-8,9) SC, SEC. EDU. GA, ASSAM SC, SEC. EDU.
4	<b>WITH</b> <a href="#">WP(C)/5674/2020</a>	SAMNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
5	<b>WITH</b> <a href="#">WP(C)/1863/2021</a>	SAMNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. R A CHOUDHURY	GA, ASSAM SC, SEC. EDU.
6	<a href="#">WP(C)/2323/2022</a>	PUNYAWATI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE DEPTT.
7	<a href="#">WP(C)/2349/2022</a>	BULU HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	SC, HEALTH
8	<a href="#">WP(C)/2804/2022</a>	SMT. KRISHNA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE

9	<a href="#">WP(C)/7154/2022</a>	APURBA KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SR. GA, ASSAM SC, FINANCE
10	<a href="#">WP(C)/7201/2022</a>	RAJANI CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
11	<a href="#">WP(C)/169/2023</a>	JHARNA PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
12	<a href="#">WP(C)/7284/2023</a>	PRADIP CH BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG
13	<a href="#">WP(C)/411/2024</a>	REBA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM
14	<a href="#">WP(C)/441/2024</a>	MINEL BASUMATARY AND 152 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, ENVIRONMENT AND FOREST DEPARTMENT AND 13 ORS	MR. A R SIKDAR J U AHMED MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
15	<a href="#">WP(C)/553/2024</a>	BABLI RANI NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
16	<a href="#">WP(C)/1102/2024</a>	DR. RAJANI KANTA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM DY.S.G.I. SC, BTC SC, FINANCE
17	<a href="#">WP(C)/1220/2024</a>	TARA BASUMATARY AND 201 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE

**ORDERS**

18	<a href="#">I.A./1108/2016</a> in MACApp./264527/2015	JAYANTA BORDOLOI <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD. and 3 ORS,	MR.M TALUKDAR MS.D KALITA	MS.N MODI R-3 MR SISHIR DUTTA MR.B K PURKAYASTHA(R-1) MD. A AHMED MS.M CHOUDHURY(R-3) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MR. S DUTTA MS.K DEKA(R-1) MS.P DOWERAH(R-3) MS.S THAKURIA(R-3)
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**WITH**

[MACApp./264527/2015](#)  
(Filing Number)

SRI JAYANTA BORDOLOI  
**Versus**  
M/S UNITED INDIA INSURANCE CO. LTD  
and 3 ORS

**WITH**

[I.A.\(Civil\)/2171/2020](#)

ORIENTAL INSURANCE CO. LTD.  
**Versus**  
JAYANTA BORDOLOI AND 3 ORS.

MS. M CHOUDHURY

MR. M TALUKDAR

19 [I.A.\(Civil\)/2181/2017](#)  
in MACApp./294823/2017

M/S NEW INDIA ASSURANCE CO. LTD.  
**Versus**  
SMTI PADMINI DAS and 2 ORS,

MR.A TALUKDAR  
MR.J JOHN  
MR.K BHATTA

MR.S DAS(R-1)  
MS.D BARUAH(R-1)  
MR.N BORUAH(R-1)  
MR.K DAS(R-1)  
MR.H GOGOIR-1

**WITH**

[MACApp./294823/2017](#)  
(Filing Number)

M/S NEW INDIA ASSURANCE CO. LTD  
**Versus**  
SMTI PADMINI DAS and 2 ORS

MS.L SHARMA  
MR.K K BHATTA



20	<a href="#">MACApp./339/2019</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> MS. NISPILA O. SANGMA AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A MANNAF (R-1 TO 4) MR. B CHOWDHURY MR. S R ISLAM MS B KUMARI MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2181/2019</a> <b>in</b> MACApp./339/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MS. NISPILA O. SANGMA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
21	<a href="#">I.A.(Civil)/3738/2019</a> WITH LCR <b>in</b> MACApp./271/2017	NATIONAL INSURANCE CO LTD <b>Versus</b> SMT SABITA SINGHA and 2 ORS	MR. R K BHATRA MR D BHUYAN	
	<b>WITH</b> <a href="#">MACApp./271/2017</a>	NATIONAL INSURANCE CO LTD <b>Versus</b> SMT SABITA SINGHA and 2 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.A R AGARWALA
22	<a href="#">I.A.(Civil)/1175/2020</a> <b>in</b> MACApp./4880/2020	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. MINATI DAS AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. A R AGARWALA(r-1) MR ADITYA AGARWALA(r-1)
	<b>WITH</b> <a href="#">MACApp./4880/2020</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. MINATI DAS AND 2 ORS (E)		
23	<a href="#">I.A.(Civil)/126/2021</a> <b>in</b> MACApp./10572/2020	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> ELIMA BEGUM AND 2 ORS.	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">MACApp./10572/2020</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> ELIMA BEGUM AND 2 ORS. B	MR. R GOSWAMI	
24	<a href="#">I.A.(Civil)/261/2021</a> <b>in</b> MACApp./10187/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS.	MR. A DUTTA MRS. D DAS BARMAN MS. P CHUTIA MRS. P M DUTTA	MD E AHMED (R-1) MR. F A HASSAN (R-1) MR. H A TALUKDAR (R-1)
	<b>WITH</b> <a href="#">MACApp./10187/2020</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS. E	MR. A DUTTA	
25	<a href="#">I.A.(Civil)/1283/2021</a> <b>in</b> MACApp./18824/2019	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI MS P SARMA MR R SHARMA	MS. D J BORAH (R1) MRS. R RONGMEI (R1) N. LOHE (R1) E. YANTHAN (R1)
	<b>WITH</b> <a href="#">MACApp./18824/2019</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMT. KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI	
26	<a href="#">MACApp./135/2022</a> WITH LCR	MAFIJ MARAK @ MOPIH MARAK AND 4 ORS. <b>Versus</b> BIPLAB DAS AND ANR.	MR. A R AGARWALA	MR. R C PAUL (r-2)
27	<a href="#">MACApp./217/2022</a> WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. SAYBAN BIBI BARBHUIYA AND 8 ORS.	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY	MR A B DEY (R 1 to 7)
28	<a href="#">MACApp./285/2022</a>	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SIMANTA HAZUARY AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1543/2022</a> <b>in</b> MACApp./285/2022	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SIMANTA HAZUARY AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	

29	<a href="#">I.A.(Civil)/2072/2022</a> in <a href="#">MACApp./8168/2022</a>	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI. MIRA HASDA AND 5 ORS	MRS B ACHARYA MR. A ACHARYA	MR. A C SARMA (r-5) MR J K Bhuyan (r-5) MR G BHARADWAJ (r-5)
	<b>WITH</b> <a href="#">MACApp./8168/2022</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI. MIRA HASDA AND 5 ORS (H)	MR. A ACHARYA	
30	<a href="#">I.A.(Civil)/2193/2022</a> in <a href="#">MACApp./252/2022</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAHINI KALITA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A N AHMED
	<b>WITH</b> <a href="#">MACApp./252/2022</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAHINI KALITA AND 2 ORS. B	MR. S K GOSWAMI	
31	<a href="#">I.A.(Civil)/2782/2022</a> in <a href="#">MACApp./10558/2022</a>	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> JYOTSHNA NATH AND 4 ORS.	MR T KALITA MR. A KAKATI	MR. S C BISWAS MS A BORAH MS. J GHOSH
	<b>WITH</b> <a href="#">MACApp./10558/2022</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> JYOTSHNA NATH AND 4 ORS. A	MR T KALITA	
32	<a href="#">I.A.(Civil)/3357/2022</a> in <a href="#">Mat.App./12275/2022</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR P K DAS MR. M BARUAH	MR. S MITRA MR A K BORO
	<b>WITH</b> <a href="#">Mat.App./12275/2022</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR P K DAS	
33	<a href="#">I.A.(Civil)/3841/2022</a> in <a href="#">MACApp./15264/2019</a>	PROJEK RABHA @ PRAJEET RABHA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS .	MR. DITUL DAS MR. B J TALUKDAR	
	<b>WITH</b> <a href="#">MACApp./15264/2019</a> (Filing Number)	PROJEK RABHA @ PRAJEET RABHA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
34	<a href="#">I.A.(Civil)/14/2023</a> in <a href="#">MACApp./13862/2022</a>	MD. MOINUL ALI <b>Versus</b> PRATAP SINGH SETHIA AND 2 ORS.	MS. M DAS MRS. S ROY	MS. R D MOZUMDAR (r-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
	<b>WITH</b> <a href="#">MACApp./13862/2022</a> (Filing Number)	MOINUL ALI <b>Versus</b> RESHAM DEVI AND 2 ORS. F	MS. M DAS	
35	<a href="#">CO/15/2023</a> in <a href="#">MACApp./40/2023</a>	HIRAMANI DAS AND 2 ORS. <b>Versus</b> NATIONAL INSURANCE CO LTD. AND 2 ORS.	MR D MONDAL	
	<b>WITH</b> <a href="#">MACApp./40/2023</a> CAVT. NO. 00562/023,	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HIRAMANI DAS AND 4 ORS.	MR T KALITA MR. A KAKATI	MR D MONDAL FOR CAVEATOR
36	<a href="#">MACApp./29/2023</a> WITH LCR	MD SAMED ALI <b>Versus</b> SRI RAJENDRA PRASAD SARMAH AND 2 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	MR. A KAKATI
37	<a href="#">MACApp./77/2023</a> CAVT. NO.15382/022, WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. MINTUMONI HAZARIKA@ MINTU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DUTTA FOR CAVEATOR
38	<a href="#">I.A.(Civil)/1241/2023</a> in <a href="#">MACApp./4398/2023</a>	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SABITA PATAR HAZARIKA AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	MR. A R AGARWALA (R-1)
	<b>WITH</b> <a href="#">MACApp./4398/2023</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SABITA PATAR HAZARIKA AND 3 ORS. E	MR. K K BHATTA	

	<b>WITH</b> <a href="#">I.A.(Civil)/4399/2023</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SABITA PATAR HAZARIKA AND 3 ORS. E	MR. K K BHATTA	
39	<a href="#">I.A.(Civil)/2027/2023</a> WITH LCR in MACApp./87/2019 <b>WITH</b> <a href="#">MACApp./87/2019</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. SABITA NATH and ORS	MS P HUJURI MR. A SAIKIA	
		NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. SABITA NATH and 3 ORS	MR. R K BHATRA MS. A BORA MS P HUJURI MR. A SAIKIA	MR. S K SANGANERIA (R-1&2) MR. S K SANGANERIA (R-1&2) MR. N BHATRA (R- 1&2) MR. G JALAN (R- 1&2) MR B HAQUE MR. N BARMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/480/2019</a> in MACApp./87/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. SABITA NATH and 3 ORS	MR. R K BHATRA MS. A BORA MS P HUJURI MR. A SAIKIA	MR. S K SANGANERIA MR. S K SANGANERIA MR. N BHATRA (R- 1&2) MR. G JALAN (R- 1&2)
	<b>WITH</b> <a href="#">I.A.(Civil)/627/2023</a> in MACApp./87/2019	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMT. SABITA NATH AND 3 ORS	MR. R K BHATRA	MR. S K SANGANERIA
	<b>WITH</b> <a href="#">I.A.(Civil)/2098/2023</a> in MACApp./87/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. SABITA NATH and ORS	MR. R K BHATRA MS P HUJURI MR. A SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2100/2023</a> in MACApp./87/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. SABITA NATH and ORS	MR. R K BHATRA MS P HUJURI MR. A SAIKIA	
40	<a href="#">I.A.(Civil)/2036/2023</a> in MACApp./8100/2023	LOKNATH DAHAL @ LOKNATH DAHAK GIRI @ LOKNATH SARMAH <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR.	B R DAS MS M BHARATI	MR. K K BHATTA (r-1)
	<b>WITH</b> <a href="#">MACApp./8100/2023</a> (Filing Number)	LOKNATH DAHAL @ LOKNATH DAHAK GIRI @ LOKNATH SARMAH <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR. A	B R DAS	
41	<a href="#">I.A.(Civil)/2145/2023</a> in MACApp./7629/2023	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> LIPIKA CHOUDHURY BONIA AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R K BHATRA (R-5) MS P HUJURI (R-5)
	<b>WITH</b> <a href="#">MACApp./7629/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. .LTD. <b>Versus</b> LIPIKA CHOUDHURY BONIA AND 4 ORS. E	MR. S K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/7630/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO. .LTD. <b>Versus</b> LIPIKA CHOUDHURY BONIA AND 4 ORS. E	MR. S K GOSWAMI	
42	<a href="#">I.A.(Civil)/2222/2023</a> WITH LCR 4 FILES in MACApp./258/2018	SMTI ARUNIMA CHANGMAI GOGOI AND 2 ORS <b>Versus</b> THE DIVISIONAL MANAGER,		MS. D D BARMAN
	<b>WITH</b> <a href="#">MACApp./258/2018</a>	SMTI ARUNIMA CHANGMAI GOGOI <b>Versus</b> THE DIVISIONAL MANAGER,	MR A PEGU MR. K K PARASAR MR. B CHETRI	MR. A DUTTA MRS. D DAS BARMAN (r-1) MS. P CHUTIA (r-1) MRS. P M DUTTA
43	<a href="#">I.A.(Civil)/2378/2023</a> in MACApp./9094/2023	RAMJANI BEGUM AND ANR. <b>Versus</b> MD. TARIKUDDIN AHMED AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. R J DAS (R3)

	<b>WITH</b> <a href="#">MACApp./9094/2023</a> (Filing Number)	RAMJANI BEGUM AND ANR. <b>Versus</b> TARIKUDDIN AHMED AND 2 ORS. B	MR. A R AGARWALA	
44	<a href="#">I.A.(Civil)/3042/2023</a> WITH LCR in <a href="#">MACApp./451/2022</a> <b>WITH</b> <a href="#">MACApp./451/2022</a>	SMTI PRABHA BASUMATARY AND 3 ORS <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD.	MR. I A TALUKDAR MR. SIDHANT DUTTA	MR S DUTTA
45	<a href="#">I.A.(Civil)/3847/2023</a> in <a href="#">MACApp./14976/2023</a> <b>WITH</b> <a href="#">MACApp./14976/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI PRABHA BASUMATARY AND 5 ORS ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JONAKI MINJ AND 4 ORS.	MR. S DUTTA MR. SIDHANT DUTTA MR SISHIR DUTTA	MR. I A TALUKDAR MR. N BORUAH (R-2,3,4) MR S ARAFAT (R-2,3,4)
46	<a href="#">I.A.(Civil)/206/2024</a> WITH LCR in <a href="#">MACApp./436/2018</a> <b>WITH</b> <a href="#">MACApp./436/2018</a>	ORIENTAL INSURANCE CO. LTD <b>Versus</b> JONAKI MINJ AND 4 ORS. F ON THE DEATH OF LACHIT SONA AND LATE SARASWATI SONA, HER LEGAL HEIRS <b>Versus</b> SRI ALBIN NARK DIAS AND 2 ORS	MS. M CHOUDHURY MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MR. K K BHATTA MS JONA TALUKDAR (R3)
	<b>WITH</b> <a href="#">MACApp./436/2018</a>	SRI LACHIT SONA AND ANR <b>Versus</b> SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR. P BORA MD. ASLAM MR. J KOTOKY	MR. K K BHATTA (R3) MS JONA TALUKDAR (R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/210/2024</a> in <a href="#">MACApp./436/2018</a>	) ON THE DEATH OF LACHIT SONA AND LATE SARASWATI SONA, HER LEGAL HEIRS <b>Versus</b> SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MR. K K BHATTA MS JONA TALUKDAR (R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/211/2024</a> in <a href="#">MACApp./436/2018</a>	ON THE DEATH OF LACHIT SONA HIS LEGAL HEIRS KUNDAN SONA AND ORS <b>Versus</b> SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MS JONA TALUKDAR (R3)
<b>HEARING</b>				
47	<a href="#">MACApp./394/2016</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD ABUL HUSSAIN and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R5) MR. N ISLAM (R2, R4) MS. M BARMAN MR R B ISLAM (R2, R4) MR. M ISLAM MR. N KALITA (R5) MR. S DUTTA (R5) MR. S DUTTA (R5) MR. C SHARMA (R5) MR. M A AHMED (R2, R4)
48	<b>WITH</b> <a href="#">MACApp./392/2016</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD TAMSHER ALI and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R5) MR. R K BHATRA (R5) MR A A DEWAN (R2) MR. N ISLAM (R4) MR. R ISLAM (R2) MS. D GHOSH (R1) MR R B ISLAM (R4) MR. M ISLAM (R1) MS. P HUJURI (R5) MR. M A AHMED (R4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3671/2019</a> in <a href="#">MACApp./392/2016</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA

**WITH**  
[I.A.\(Civil\)/3672/2019](#)  
in MACApp./392/2016

UNITED INDIA INSURANCE COMPANY LTD MR. R GOSWAMI  
**Versus** MS. M SAIKIA  
MD TAMSHER ALI and ORS

MR. K K BHATRA  
MR. R K BHATRA

**WITH**  
[I.A.\(Civil\)/3673/2019](#)  
in MACApp./392/2016

UNITED INDIA INSURANCE COMPANY LTD MR. R GOSWAMI  
**Versus** MS. M SAIKIA  
MD TAMSHER ALI and ORS

MR. K K BHATRA  
MR. R K BHATRA

49 **WITH**  
[MACApp./393/2016](#)

WITH LCR

UNITED INDIA INSURANCE COMPANY LTD MR. S BHUYAN  
**Versus** MR. R GOSWAMI  
MD AMSHER ALI and 4 ORS MS. M SAIKIA  
MS. P BORTHAKUR

MR. K K BHATRA (R6)  
MR. R K BHATRA (R6)  
MR A A DEWAN (R2)  
MR. N ISLAM (R4)  
MS. M BARMAN (R1)  
MR. R ISLAM (R2)  
MR R B ISLAM (R4)  
MR. M ISLAM (R1)  
MS. P HUJURI (R6)  
MR. M A AHMED (R4)

**WITH**  
[I.A.\(Civil\)/3663/2019](#)  
in MACApp./393/2016

UNITED INDIA INSURANCE COMPANY LTD MR. R GOSWAMI  
**Versus** MS. M SAIKIA  
MD AMSHER ALI and ORS

MR. R K BHATRA  
MR. R K BHATRA

**WITH**  
[I.A.\(Civil\)/3664/2019](#)  
in MACApp./393/2016

UNITED INDIA INSURANCE COMPANY LTD MR. R GOSWAMI  
**Versus** MS. M SAIKIA  
MD AMSHER ALI and ORS

MR. R K BHATRA  
MR. R K BHATRA

**WITH**  
[I.A.\(Civil\)/3665/2019](#)  
in MACApp./393/2016

UNITED INDIA INSURANCE COMPANY LTD MR. R GOSWAMI  
**Versus** MS. M SAIKIA  
MD AMSHER ALI and ORS

MR. R K BHATRA  
MR. R K BHATRA

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Tr.P.(C)/36/2024</a>	AZMIRA BEGUM <b>Versus</b> RAFIKUL ISLAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	
2 <a href="#">CRP(IO)/133/2024</a>	LIFE INSURANCE CORPORATION OF INDIA <b>Versus</b> NIRANJAN DEY	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
<b>ADMISSION</b>			
3 <a href="#">CRP(IO)/41/2023</a> FIXED	M/S GABHARU ENTERPRISE AND 2 ORS <b>Versus</b> THE RECOVERY OFFICER AND 2 ORS	MR. D DAS SR. ADV MR. I DAS MS S SHARMA	MR. S DUTTA (R-2,3) MR. B SHARMA (R- 2,3) MR. H DAS (R- 2,3)
4 <a href="#">CRP(IO)/177/2023</a>	EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS <b>Versus</b> M/S HOTEL ORION	MR. M SMITH MR S A HUSSAIN	
5 <a href="#">CRP(IO)/219/2023</a>	SMT. GOURI GOWALA AND ANR <b>Versus</b> PRADIP BHATTACHARJYA AND 10 ORS	MR. S SAHU	MR. M BISWAS (R-7) MR. S BISWAS (r-1 TO 4) MR. S BISWAS (r-1 TO 4) MS D DEVI (R-5,6) MS D DEVI (R-5,6)
6 <a href="#">CRP(IO)/434/2023</a>	KRISHNA BORTHAKUR AND 8 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CO. LTD AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM
7 <a href="#">FAO/2/2024</a>	MANASHI SAIKIA AND 2 ORS <b>Versus</b> DULU SAIKIA AND 3 ORS.	MR. P P BARUAH MR. R SARMA	
<b>WITH</b> <a href="#">I.A.(Civil)/24/2024</a> in <a href="#">FAO/2/2024</a>	MANASHI SAIKIA AND 2 ORS <b>Versus</b> DULU SAIKIA AND 3 ORS.	MR. P P BARUAH MR. R SARMA	
8 <a href="#">FAO/19/2024</a> FIXED	CHAPALA CHOUDHURY AND 4 ORS <b>Versus</b> NIHAR KANTI CHOUDHURY	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>			
9 <a href="#">RSA/205/2023</a> B/O	UNION OF INDIA <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI

	<b>WITH</b> <a href="#">I.A.(Civil)/378/2024</a> in RSA/205/2023	UNION OF INDIA AND 2 ORS <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	
10	<a href="#">RSA/61/2024</a>	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS 1(a) SRI CHANDRA DEKHAR DHUBI AND 2 ORS <b>Versus</b> SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
11	<a href="#">RSA/63/2024</a>	TAIYABUR RAHMAN AND ORS <b>Versus</b> LEGAL HEIR OF HARUNUR RAHMAN, RAJIA KHAN AND ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ MR. W HAQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/1165/2024</a> in RSA/63/2024	TAIYABUR RAHMAN AND ORS <b>Versus</b> LEGAL HEIRS OF HARUNAR RAHMAN RAJIA KHAN AND ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ MR. W HAQUE	
<b><u>ORDERS</u></b>				
12	<a href="#">I.A.(Civil)/4001/2017</a> in RSA/371/2017	MUKUT ROY and ANR <b>Versus</b> SRI NAGENDRA ROY	MR. M A SHEIKH MR. S DAS MR. N BARUAH MR. K DAS	
	<b>WITH</b> <a href="#">RSA/371/2017</a>	MUKUT ROY and ANR <b>Versus</b> SRI NAGENDRA ROY	MR. M A SHEIKH MR.S DAS MR.N BARUAH MR.K DAS	
13	<a href="#">RSA/142/2019</a> WITH LCR	MD MATIUR RAHMAN <b>Versus</b> HAJERA KHATUN AND 15 ORS	MR. R J BORDOLOI MR. R ALI	MR. J DEKA
14	<a href="#">CRP(IO)/419/2019</a> FIXED	ON THE DEATH OF LATE NOYJUDDIN SK, HIS LEGAL HEIRS SOFAR UDDIN AND 4 ORS <b>Versus</b> MOHAR ALI SK AND 3 ORS	MR P DEKA MR. A CHETIA MR R HOQUE MS A P KAKOTY	MR M H AHMED (R-1,3,4) I AMIN (R-3) MR. O ULLAH (R-1,3,4)
15	<a href="#">I.A.(Civil)/1866/2019</a> in RSA/16206/2018	ABDUR RAHIM AND 13 ORS. <b>Versus</b> PARIBANU BEWA AND 5 ORS.	MR. D GOSWAMI MS. D TALUKDAR	MR. B D DEKA MR. M DAS N CHAUDHURY
	<b>WITH</b> <a href="#">RSA/16206/2018</a> (Filing Number)	ABDUR RAHIM AND 13 ORS <b>Versus</b> PARIBANU BEWA AND 5 ORS		
16	<a href="#">RSA/97/2020</a> WITH LCR	SRI MUKUT CHOUDHURY AND ANR <b>Versus</b> NIRUPAMA CHOUDHURY AND 14 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR U DAS MR. S SAIKIA (r-1,2,3,6,9) MS S BORO
	<b>WITH</b> <a href="#">I.A.(Civil)/1561/2020</a> in RSA/97/2020	SRI MUKUT CHOUDHURY AND ANR <b>Versus</b> NIRUPAMA CHOUDHURY AND 14 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	
17	<a href="#">RSA/124/2020</a>	LAL MIA <b>Versus</b> ON THE DEATH OF SHANKERLAL SUTRADHAR @ SHANKER SUTRADHAR HIS LEGAL HEIRS SMTI MILAN SUTRADHAR ANDRS.	MR. U N CHATTRY MR. O LASKAR	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
18	<a href="#">RSA/53/2022</a>	MANJU VERMA <b>Versus</b> GEETA DEVI AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR S DUTTA (r-1,6,7) MS. S. MOCHAHARI (r- 1,6,7) MR. S DUTTA (r-1,6,7)

19	<a href="#">CRP/75/2022</a>	JAGATJYOTI DUTTA <b>Versus</b> ASHISH DAS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MS. S DASGUPTA MS S DASGUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1965/2023</a> in CRP/75/2022	ASHISH DAS, <b>Versus</b> JAGATJYOTI DUTTA		MS S DASGUPTA MS. R CHOUDHURY
20	<a href="#">I.A.(Civil)/12/2023</a> in RSA/13455/2022	PADMINI MECH AND 2 ORS. <b>Versus</b> ANIMA SARMAH AND 6 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA	
	<b>WITH</b> <a href="#">RSA/13455/2022</a> (Filing Number)	PADMINI MECH AND 2 ORS. <b>Versus</b> ANIMA SARMAH AND 6 ORS. A	MR SISHIR DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/15965/2022</a> (Filing Number)	PADMINI MECH AND 2 ORS. <b>Versus</b> ANIMA SARMAH AND 6 ORS. A	MR SISHIR DUTTA	
21	<a href="#">RSA/40/2023</a>	AKTAR HUSSAIN LASKAR <b>Versus</b> MUSSTT. BILKIS ARA CHOUDHURY	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. T U LASKAR MS. U BARUAH
22	<a href="#">Mat.App./55/2023</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA
23	<a href="#">RSA/136/2023</a>	MD ABDUL HAI SHEIKH <b>Versus</b> KELLYDEN TEA ESTATE	MR. A C SARMA MR B DEURI MR G BHARADWAJ MR N BRAHMA	
24	<a href="#">RSA/152/2023</a>	SURAJNATH KAIRI <b>Versus</b> SURAJ NATH HAZAM AND ORS.	MS. N SHYAMAL MR P UPADHYAY MR A UPADHYAY	MR. I ALAM (r-1 TO 4) MR. T SK (r-1 TO 4)
25	<a href="#">CRP(IO)/411/2023</a> FIXED	SANJIB BORTHAKUR <b>Versus</b> M/S P B ENTERPRISE, SIVASAGAR AND ANR	MR. A R SHOME MR I P CHHETRI	MR. P J SAIKIA (r-1,2) MR. L N DIHINGIA (r-1,2) MR. A K SAHU (r-1,2) MR. S SAHU (r-1,2)
26	<b>WITH</b> <a href="#">CRP(IO)/409/2023</a>	SANJIB BORTHAKUR <b>Versus</b> M/S P B ENTERPRISE, SIVASAGAR AND ANR	MR. A R SHOME MR I P CHHETRI	MR. P J SAIKIA (R-1,2) MR. L N DIHINGIA (R-1,2) MR. A K SAHU (R-1,2)
27	<a href="#">I.A.(Civil)/1514/2023</a> in RSA/6134/2023	RINA BALA NATH @ RINA BALA DEVI <b>Versus</b> KALPANA PATGIRI AND ANR .	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA MD S ALI	MR S DEWRI (r-1,2) MR P SONOWAL (r-1,2) MR A DEKA (r-1,2)
	<b>WITH</b> <a href="#">RSA/6134/2023</a> (Filing Number)	RINA BALA NATH @ RINA BALA DEVI <b>Versus</b> KALPANA PATGIRI AND ANR . B	MR B K KAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/6135/2023</a> (Filing Number)	RINA BALA NATH @ RINA BALA DEVI <b>Versus</b> KALPANA PATGIRI AND ANR . B	MR B K KAR	
28	<a href="#">I.A.(Civil)/1780/2023</a> in RSA/165/2016 (D/O), WITH LCR in RSA/165/2016	SRI MONORANJAN DHUBI and 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI,	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1781/2023</a>	SRI MONORANJAN DHUBI AND 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1782/2023</a>	SRI MONORANJAN DHUBI and 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
29	<a href="#">I.A.(Civil)/1833/2023</a> in RSA/11723/2019	ASAB UDDIN AND 6 ORS <b>Versus</b> SUNAB ALI	MR. A R TALUKDAR	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM



	<b>WITH</b> <a href="#">RSA/11723/2019</a> (Filing Number)	ASAB UDDIN AND 6 ORS <b>Versus</b> SUNAB ALI		
	<b>WITH</b> <a href="#">I.A.(Civil)/7637/2023</a> (Filing Number)	ASAB UDDIN AND 6 ORS <b>Versus</b> SUNAB ALI	MR. A R TALUKDAR	
30	<a href="#">I.A.(Civil)/2015/2023</a> in RSA/7948/2023	DILIP ROY AND 3 ORS. <b>Versus</b> GANESH KARMAKAR	MR. S K GHOSH MS F AHMED	MR. S CHAKRABORTY
	<b>WITH</b> <a href="#">RSA/7948/2023</a> (Filing Number)	DILIP ROY AND 3 ORS. <b>Versus</b> GANESH KARMAKAR A	MR. S K GHOSH	
	<b>WITH</b> <a href="#">I.A.(Civil)/7949/2023</a> (Filing Number)	DILIP ROY AND 3 ORS. <b>Versus</b> GANESH KARMAKAR A	MR. S K GHOSH	
31	<a href="#">I.A.(Civil)/2548/2023</a> in RSA/9038/2023	ON THE DEATH OF LATE MAHIDGAR DEKA HIS HEIRS ,SUBHADRA DEKA AND 4 ORS. <b>Versus</b> BIPUL DEKA AND 4 ORS.	MRS A K CHOUDHURY MR M CHOUDHURY	MR H NATH (r-1 to 5) MR. B D DEKA(r-1 to 5) MR. M DAS(r-1 to 5) N CHAUDHURY(r-1 to 5) MR A BHATRA(r-1 to 5) MR A DEKA(r-1 to 5)
	<b>WITH</b> <a href="#">RSA/9038/2023</a> (Filing Number)	ON THE DEATH OF LATE MAHIDGAR DEKA HIS HEIRS ,SUBHADRA DEKA AND 4 ORS. <b>Versus</b> BIPUL DEKA AND 4 ORS. H	MRS A K CHOUDHURY	
32	<a href="#">I.A.(Civil)/3291/2023</a> in RSA/198/2023	SITA NATH MANDAL <b>Versus</b> ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS S CHAKRABORTY (R-1 to 4) M DAS (R-1 to 4)
	<b>WITH</b> <a href="#">RSA/198/2023</a>	SITA NATH MANDAL <b>Versus</b> ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
33	<a href="#">I.A.(Civil)/3314/2023</a> in RSA/192/2022	RAHUL ISLAM LASKAR <b>Versus</b> JASHIM UDDIN LASKAR AND 40 ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY
	<b>WITH</b> <a href="#">RSA/192/2022</a>	RAHUL ISLAM LASKAR <b>Versus</b> JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY (r-1,27,28,30,34)
	<b>WITH</b> <a href="#">I.A.(Civil)/3764/2022</a> in RSA/192/2022	RAHUL ISLAM LASKAR <b>Versus</b> JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	
34	<a href="#">I.A.(Civil)/3759/2023</a> in RSA/14553/2023	IMAMUL HAQUE <b>Versus</b> IBRAHIM ALI AND 2 ORS.	MR. SHEELADITYA	
	<b>WITH</b> <a href="#">RSA/14553/2023</a> (Filing Number)	IMAMUL HAQUE <b>Versus</b> IBRAHIM ALI AND 2 ORS. B	MR. SHEELADITYA	
35	<a href="#">Review.Pet./9/2024</a> in WP(C)/2904/2017 (D/O), FIXED	SMT. DAMAYANTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A C MAHANTA MR.B K JAIN MS. C AGARWAL	GA, ASSAM MR. G C BORAH (R- 3) SC, A S T C
36	<a href="#">Review.Pet./58/2024</a> in CRP(IO)/322/2022 (D/O)	TAIYAB ALI <b>Versus</b> ZARINA KHATUN AND 14 ORS	MRS. M A OZAH	

37	<a href="#">I.A.(Civil)/400/2024</a> FIXED in RSA/121/2023 <b>WITH</b> <a href="#">RSA/121/2023</a> CAVT. NO. 03382/023,	TOMSER ALI AND 3 ORS. <b>Versus</b> FAZAR ALI AND 11 ORS	MR. J AHMED R BEGUM H G DAISY	MR. R BARUAH MR. A IKBAL
		TOMSER ALI AND 3 ORS. <b>Versus</b> FAZAR ALI AND 11 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN	MR. A R SIKDAR (r-1 to 7) MR A HUSSAIN (r-1 to 7) MR. R BARUAH MR. A IKBAL J U AHMED (r-1 to 7) MR. S I TALUKDAR(r-1 to 7) MR S A REEYAZ (r-1 to 7) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/399/2024</a> in RSA/121/2023	TOMSER ALI AND 3 ORS. <b>Versus</b> FAZAR ALI AND 11 ORS	MR. J AHMED R BEGUM H G DAISY	MR. R BARUAH MR A IKBAL
38	<a href="#">I.A.(Civil)/621/2024</a> WITH LCR in RSA/245/2019 <b>WITH</b> <a href="#">RSA/245/2019</a>	SRI PRANAB BAISHYA, <b>Versus</b> SRI MANORANJAN SARMA	MR. A C SARMA	MR G N SAHEWALLA
		SRI PRANAB BAISHYA <b>Versus</b> SRI MANORANJAN SARMA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. P M DEKA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA
39	<a href="#">I.A.(Civil)/638/2024</a> WITH LCR in RSA/355/2017 <b>WITH</b> <a href="#">RSA/355/2017</a>	KASHEM ALI <b>Versus</b> MUSTT RABEYA KHATUN BIBI AND 8 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM MR.A T SARKAR MR.A ALAM MS.R RAHMAN
		MUSTT RABEYA KHATUN BIBI <b>Versus</b> THE STATE OF ASSAM and 7 ORS	MR.A T SARKAR MR.A ALAM MD K RAHMAN MS.R RAHMAN	MR. C K S BARUAH
40	<a href="#">I.A.(Civil)/1114/2024</a> in RSA/18/2021 <b>WITH</b> <a href="#">RSA/18/2021</a>	KAUSHAN ALI @TUNA AND 6 ORS. <b>Versus</b> ARABINDA SARMA SIDHANTA,	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI MRS. A CHAKRABORTY MS. M DUTTA	
		KAUSHAN ALI @TUNA AND 6 ORS. <b>Versus</b> ARABINDA SARMA SIDHANTA	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	
41	<a href="#">I.A.(Civil)/1123/2024</a> in RSA/309/2018 <b>WITH</b> <a href="#">RSA/309/2018</a>	URDHAB DUTTA AND ORS <b>Versus</b> SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI MS. S BORA	MR. R K JAIN
		SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	MR. R K JAIN (R1-R3, R5-R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5-R9, R11)
	<b>WITH</b> <a href="#">I.A.(Civil)/4028/2018</a> in RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/2439/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI	MR. R K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/3850/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS	MS B DEVI	MR. R K JAIN

WITH  
[I.A.\(Civil\)/3851/2023](#)  
in RSA/309/2018

SRI URDHAB DUTTA AND 13 ORS  
**Versus**  
SRI SANKAR RANJAN PAUL AND 12 ORS E

MS B DEVI

MR. R K JAIN

42 WITH  
[RSA/306/2018](#)

SRI TAPAN BHOWMIK AND ANR  
**Versus**  
SRI SANKAR RANJAN PAUL AND 10 ORS

MR. G C PHUKAN  
MR N BARUAH  
MS. B DEVI

MR. R K JAIN (R1,R3, R5-  
R9)  
MR. N PAUL (R1,R3, R5-R9)  
TULIKA BORAH (R1,R3, R5-  
R9)

WITH  
[I.A.\(Civil\)/4026/2018](#)  
in RSA/306/2018

SRI TAPAN BHOWMIK AND ANR  
**Versus**  
SRI SANKAR RANJAN PAUL AND 10 ORS

MR. G C PHUKAN  
MR N BARUAH  
MS. B DEVI

WITH  
[I.A.\(Civil\)/543/2020](#)  
in RSA/306/2018

TAPAN BHOWMIK AND ANR.  
**Versus**  
SANKAR RANJAN PAUL AND 11 ORS.

MS B DEVI

MR. A K JAIN

WITH  
[I.A.\(Civil\)/545/2020](#)  
in RSA/306/2018

TAPAN BHOWMIK AND ANR  
**Versus**  
SANKAR RANJAN PAUL AND 11 ORS.

MS B DEVI

MR. A K JAIN

WITH  
[I.A.\(Civil\)/1120/2024](#)  
in RSA/306/2018

TAPAN BHOWMIK AND ANR  
**Versus**  
SANKAR RANJAN PAUL AND 10 ORS

MS B DEVI  
MS. S BORA

MR. R K JAIN

**HEARING**

43 [CRP\(IO\)/85/2023](#)  
B/O

MOUPIYA CHOUDHURY  
**Versus**  
USHARANI DAS

MR. M J BARUAH  
MS B MAJUMDER  
MS M NEOG

MR. S BORA  
MR. K R PATGIRI  
MS CHITRALEKHA DAS  
MS J RAJKUMARI  
MS. U HAZARIKA

**STAY MATTERS**

44 [CRP\(IO\)/343/2023](#)  
FIXED

UTPALAKSHYA DAS  
**Versus**  
NILAKANTA CHOUDHURY

MR. B C DAS  
MS. I DAS

MR. A M BARBHUIYA  
MS S R MAZARBHUIYA  
MS A BEGUM  
S. M. ZINNA

45 [CRP\(IO\)/394/2023](#)

THE BODOLAND TERRITORIAL REGION  
(BTR) AND 2 ORS  
**Versus**  
JACOB NARZARY AND ANR

MR. D SAIKIA  
MR. K K DUTTA  
MR. B J MUKHERJEE  
MR. R K MUSHAHARY

MS R SAHA (R-1)

46 [CRP\(IO\)/406/2023](#)  
WITH LCR

THE BODOLAND TERRITORIAL REGION  
(BTR) AND 2 ORS  
**Versus**  
JACOB NARZARY AND ANR

MR. D SAIKIA  
MR. K K DUTTA  
MR. R K MUSHAHARY

MR. B J MUKHERJEE (R-1)  
MS R SAHA (R-1)  
SC, FINANCE (R2)

47 [CRP\(IO\)/407/2023](#)  
WITH LCR

THE BODOLAND TERRITORIAL REGION  
(BTR) AND 2 ORS  
**Versus**  
JACOB NARZARY AND ANR

MR. D SAIKIA  
MR. K K DUTTA  
MR. R K MUSHAHARY

MR. B J MUKHERJEE (R-1)  
MS R SAHA (R-1)  
SC, FINANCE (R2)

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024

10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Wednesday,24th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">Bail Appln./729/2024</a>	PUJA DUTTA <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
2 <a href="#">Bail Appln./763/2024</a>	SEWA SINGH <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
<b><u>MOTION (BA)</u></b>			
3 <a href="#">Bail Appln./1073/2024</a> B/O	MD. ANJAR HUSSAIN/ALI @ ANSARUL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
4 <a href="#">Bail Appln./1160/2024</a>	MD. CHAFIKUL ISLAM @ SOFIKUL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
5 <a href="#">Bail Appln./1163/2024</a>	SUNTU TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
6 <a href="#">Bail Appln./1168/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
7 <a href="#">Bail Appln./1169/2024</a>	HAZERA BEGUM @ HANUFA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
8 <a href="#">Bail Appln./1174/2024</a>	DAPENDRA NATH BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI S K DAS	PP, ASSAM
<b><u>MOTION</u></b>			
9 <a href="#">W.P.(Cri.)/10/2024</a>	PAPPU KUMAR SAHANI <b>Versus</b> NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
10 <a href="#">Crl.Pet./379/2024</a> FIXED	PAPU DAS @ SANJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL P JHA	PP, ASSAM

11	<a href="#">AB/990/2024</a>	ABDUL MOZID KOBIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
12	<a href="#">AB/1047/2024</a>	KAUSTAV KASHYAP BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
13	<a href="#">AB/1053/2024</a>	MAHAMMAD ALI @ MASTUFA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
14	<a href="#">AB/1056/2024</a>	SOFIQU LALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Pet./368/2017</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI PP, ASSAM
16	<a href="#">Crl.Pet./188/2024</a> FIXED	NILAN SINGHA @ NILON SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA	MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
17	<a href="#">Bail Appln./428/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI MRITUNJAY SINGH <b>Versus</b> THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
18	<a href="#">Bail Appln./639/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JAYANTA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR B P BORAH (R-2) J DASGUPTA (R-2) MR P J DUTTA (R-2) MISS. J GOGOI (R-2) PP, ASSAM
19	<a href="#">Bail Appln./698/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
20	<a href="#">Bail Appln./818/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JAMAL BADSHA @ JAMAL BADSHA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K AZAD MS S DEVI	PP, ASSAM
21	<a href="#">Bail Appln./856/2024</a> FIXED	NIPEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
22	<a href="#">Bail Appln./894/2024</a> FIXED	MOHAMMAD SIRAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
23	<a href="#">Bail Appln./903/2024</a> FIXED	FARUQUE ABDULLAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
24	<a href="#">Bail Appln./909/2024</a> FIXED	SURAJ KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
25	<a href="#">Bail Appln./976/2024</a> B/O	SMTI. MOONMOON SEN <b>Versus</b> THE STATE OF ASSAM	MR. D BORAH MR. D KALITA K BARMAN MS P SINGH	PP, ASSAM
26	<a href="#">Bail Appln./1038/2024</a> FIXED	ASHOD DALI <b>Versus</b> THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
27	<a href="#">Bail Appln./1093/2024</a> FIXED	BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR C PHUKAN A. N. H PHOM	PP, ASSAM
28	<a href="#">Bail Appln./1114/2024</a> FIXED	MD. SAIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM	A B T HAQUE	PP, ASSAM

29	<b>WITH</b> <a href="#">Bail Appln./899/2024</a> FIXED	MD. SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
30	<a href="#">AB/2883/2023</a> FIXED	MD ABUL KALAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
31	<a href="#">AB/3657/2023</a> FIXED	SONAM KUMARI <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. S K DEKA A GAUTAM MR. C TALUKDAR	PP, ASSAM
32	<a href="#">AB/3772/2023</a> FIXED	MOIMONA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
33	<a href="#">AB/4213/2023</a> FIXED	MD RASHIDUL ISLAM @ RASIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	M ALAMGEER (r-2) MR. A ALAM (r-2) MR. M ALAM (r-2) PP, ASSAM
34	<a href="#">AB/4238/2023</a> FIXED	PRANAB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS M ZOMUANPUII MS S JAIN	PP, ASSAM
35	<a href="#">AB/415/2024</a> FIXED	MOJMUL ISLAM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	<a href="#">AB/424/2024</a> FIXED	TARUN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
37	<a href="#">AB/819/2024</a> FIXED	JIAUL HAQUE @ JEHERUL ALI <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR S HOQUE	PP, ASSAM
38	<a href="#">AB/823/2024</a> WITH OFFICE NOTE, FIXED	BADSHA SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K AHMED	PP, ASSAM
39	<a href="#">AB/824/2024</a> WITH OFFICE NOTE, FIXED	RASHIDA BIBI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AHMED MD A ISLAM M AHMED	PP, ASSAM
40	<a href="#">AB/900/2024</a> FIXED	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
41	<a href="#">AB/904/2024</a> FIXED	DIPAK DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
42	<a href="#">AB/908/2024</a> FIXED	INAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH	PP, ASSAM
43	<a href="#">AB/964/2024</a> FIXED	HABIJUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR A MALEK	PP, ASSAM
44	<a href="#">AB/998/2024</a> FIXED	MONOWARA BEGUM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
<b><u>ORDERS</u></b>				
45	<a href="#">Crl.Pet./373/2024</a> FIXED	SABIR AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

#### [CRIMINAL BENCH]

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1165/2024</a>	AZIBAR ALI @ AJIBOR ALI @ RAJU <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM MR S K CHHETRY	PP, ASSAM
2	<a href="#">Bail Appln./1166/2024</a>	BIRENDRA PRASAD @ RINKU PRASAD <b>Versus</b> THE STATE OF ASSAM	A CHAKMA MR J MAHANTA MS R ALI	PP, ASSAM
3	<a href="#">Bail Appln./1170/2024</a>	ROMEN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
4	<a href="#">Bail Appln./1171/2024</a>	RAJU MEDAK <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
<b>MOTION (AB)</b>				
5	<a href="#">AB/1048/2024</a>	BIPUL SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. S HAZARIKA	PP, ASSAM
6	<a href="#">AB/1049/2024</a>	SAJID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP	PP, ASSAM
7	<a href="#">AB/1052/2024</a>	NIRAJ PATEL @ NIRAJ KR. PATEL <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N BARMAN	PP, ASSAM
8	<a href="#">AB/1054/2024</a>	ALONGIR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>MOTION</b>				
9	<a href="#">Crl.Rev.P./156/2024</a>	FULMOTI KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ISLAM MS M DAS MR. M DEKA	PP, ASSAM
10	<a href="#">Crl.Rev.P./157/2024</a>	AYNAL HOQUE <b>Versus</b> SAMIRON NESSA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	

11	<a href="#">Crl.Pet./386/2024</a> FIXED	MD. NOUSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. D J BORAH MRS. R RONGMEI MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
12	<a href="#">AB/925/2024</a>	SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

**ADMISSION**

13	<a href="#">WP(C)/5523/2015</a> PART-HEARD, FIXED	SURJU ORANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
14	<a href="#">CRL.A(J)/40/2024</a>	DIPU NARZARY <b>Versus</b> THE STATE OF ASSAM ANA ANR.	MS S MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/364/2024</a> <b>in</b> CRL.A(J)/40/2024	DIPU NARZARY <b>Versus</b> THE STATE OF ASSAM	MS S MEDHI	PP, ASSAM
15	<a href="#">Crl.Rev.P./79/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	KERAMAT ALI @ BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOQUE MR. S RANA MD A ALI	

**BAIL HEARING (BA)**

16	<a href="#">Bail Appln./847/2024</a> WITH OFFICE NOTE, FIXED	SHYAM CHARAN PATHAK (A-3), <b>Versus</b> THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
17	<a href="#">Bail Appln./911/2024</a> FIXED	MD. SAIFUDDIN SUJA <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
18	<a href="#">Bail Appln./986/2024</a> FIXED	DEBRAJ KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
19	<a href="#">Bail Appln./996/2024</a> FIXED	RASHIDUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
20	<a href="#">Bail Appln./1004/2024</a> FIXED	MD.MIJANUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
21	<a href="#">Bail Appln./1005/2024</a> FIXED	APAJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
22	<a href="#">Bail Appln./1029/2024</a> FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
23	<a href="#">Bail Appln./1032/2024</a> FIXED	KUSHAL KALITA <b>Versus</b> THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM

**BAIL HEARING**

24	<a href="#">AB/365/2023</a> FIXED	BIDYUT PATOWARY <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
25	<a href="#">AB/1881/2023</a> FIXED	DIBYAJYOTI NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
26	<a href="#">AB/3570/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	ASAD UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. D SINHA	PP, ASSAM
27	<a href="#">AB/4243/2023</a> FIXED	ABINASH DAS <b>Versus</b> STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM

28	<a href="#">AB/4/2024</a> FIXED	SHAIJAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
29	<a href="#">AB/97/2024</a> FIXED	AKTUL ALI <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
30	<a href="#">AB/179/2024</a> FIXED	MEHER ALI MONDAL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI S R GOGOI MS M BORAH	PP, ASSAM
31	<a href="#">AB/222/2024</a> FIXED	ARIF ALI @ ARIF AHMED <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
32	<a href="#">AB/223/2024</a> FIXED	AKRI ZAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
33	<a href="#">AB/352/2024</a> B/O	MUKSED ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. A KHALIQUE	PP, ASSAM
34	<a href="#">AB/760/2024</a> FIXED	MASUK UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
35	<a href="#">AB/815/2024</a> FIXED	DEBAJYOTI MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
36	<a href="#">AB/835/2024</a> FIXED	ROSHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
37	<a href="#">AB/889/2024</a> FIXED	CHURESH BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MR J I MONDAL MR A N IQBAL	PP, ASSAM
38	<a href="#">AB/912/2024</a> FIXED	DAMAYANTI GOSWAMI <b>Versus</b> STATE OF ASSAM	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. T NATH	PP, ASSAM
39	<a href="#">AB/928/2024</a> FIXED	NUR MOHAMMAD AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
40	<a href="#">AB/1010/2024</a> FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
41	<a href="#">AB/1023/2024</a> FIXED	SAINUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM

#### **ORDERS**

42	<a href="#">Crl.A./110/2023</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, B/O	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/262/2023</a> <b>in</b> Crl.A./110/2023	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
43	<a href="#">Crl.A./366/2023</a> FIXED	JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/913/2023</a> <b>in</b> CrI.A./366/2023	JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	<a href="#">I.A.(CrI.)/162/2024</a> FIXED <b>in</b> CrI.A./49/2024 <b>WITH</b> <a href="#">CrI.A./49/2024</a>	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR G PATHAK	PP, ASSAM
45	<a href="#">CrI.Pet./330/2024</a> WITH LCR 5 FILES(SCANNED COPY), FIXED	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
46	<a href="#">CrI.Pet./330/2024</a> WITH LCR 5 FILES(SCANNED COPY), FIXED	SOURABH MORE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
46	<a href="#">I.A.(Civil)/1142/2024</a> FIXED <b>in</b> MACApp./126/2014 <b>WITH</b> <a href="#">MACApp./126/2014</a> WITH LCR	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR. C CHAKRAVARTY	MR D MONDAL
	<b>WITH</b> <a href="#">MC/1467/2014</a> <b>in</b> MACApp./126/2014	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
47	<b>WITH</b> <a href="#">MACApp./127/2014</a> WITH LCR	THE MANAGING DIRECTOR <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	<b>WITH</b> <a href="#">MC/1469/2014</a> <b>in</b> MACApp./127/2014	THE MANAGING DIRECTOR <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
48	<b>WITH</b> <a href="#">MACApp./128/2014</a> WITH LCR	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	<b>WITH</b> <a href="#">MC/1471/2014</a> <b>in</b> MACApp./128/2014	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
<b>QUASHMENT</b>				
49	<a href="#">CrI.Pet./312/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NABA KUMAR CHOUDHURY <b>Versus</b> PANKAJ BAISHYA	MR. N K KALITA MR. S DUTTA	MR. D GOSWAMI

50	<a href="#">Crl.Pet./352/2023</a> WITH LCR 1 FILE, FIXED	T G INDIA PRINT AND PUBLICATION AND TG INDIA LIMITED AND 4 ORS. <b>Versus</b> HIREN KALITA	MR. P J SAIKIA B BISWAS	
51	<a href="#">Crl.Pet./262/2024</a> FIXED	MANISH KHETAWAT @ TINKU KHETAWAT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	MR. M CHOUDHURY (R-2) MR. M MONDAL (R-2) PP, ASSAM
<b>HEARING</b>				
52	<a href="#">Crl.Pet./373/2013</a> CRL.PET. 273/2013(D/O), FIXED	LAL CHAND AGARWALA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./676/2014</a> <b>in</b> Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
	<b>WITH</b> <a href="#">Crl.Pet./226/2013</a>	MD. GIASUDDIN AHMED and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
54	<b>WITH</b> <a href="#">Crl.Pet./372/2013</a>	JAYDEV DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./516/2013</a> <b>in</b> Crl.Pet./372/2013	JAYDEV DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./677/2014</a> <b>in</b> Crl.Pet./372/2013	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> JOYDEV DAS	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
55	<a href="#">Crl.Pet./237/2021</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	BINOY KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. R C PAUL (R-2) MS. S JAHAN, ADDL. P.P., ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024

10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH- II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1172/2024</a>	RUBEL AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./3775/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MOHAMMAD FARAZ <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/4016/2023</a> FIXED	SAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
4	<a href="#">AB/4117/2023</a> FIXED	KESHAB SAIKIA <b>Versus</b> THE STATE OF ASSAM	I AMIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024

16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1164/2024</a>	MD. JIARUL HOQUE @ JIAA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
2	<a href="#">Bail Appln./1175/2024</a>	AMRINDER SINGH WALIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MS. T SOM MR H DAS	PP, ASSAM
<b><u>ADMISSION</u></b>				
3	<a href="#">MFA/10/2024</a>	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. P S BHATTACHARYYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/408/2024</a> <b>in</b> MFA/10/2024	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. P S BHATTACHARYYA	
4	<a href="#">MFA/11/2024</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/421/2024</a> <b>in</b> MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MANOJ SAIKIA AND ANR.	MR. R C PAUL	
5	<a href="#">MFA/12/2024</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/458/2024</a> <b>in</b> MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MANOJ SAIKIA AND ANR.	MR. R C PAUL	
6	<a href="#">LA.App./15/2024</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI SATYA RAM BARUA and 2 ORS	MR.H NATH MR. P K BORAH MR.S BARTHAKUR MR.S BORTHAKUR	
7	<a href="#">LA.App./16/2024</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD MIYAZAN ALI and 2 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL

	<b>WITH</b> <a href="#">I.A.(Civil)/371/2020</a> in LA.App./16/2024	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD. MIYAZAN ALI AND 2 ORS NARAYAN GHOSH AND ANR. <b>Versus</b> ASHA ROUT	MR. P K BORAH MR. P K BORAH  MR. K N CHOUDHURY MS A BEGUM N GAUTAM	GA, ASSAM GA, ASSAM MRS. M D CHOUDHURY  MS. S BHUYAN MR J DAS MR A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR MS B BORA
8	<a href="#">CRP/22/2024</a> B/O			
9	<a href="#">MFA/26/2024</a>	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
10	<a href="#">MACApp./166/2024</a>	NUR HUSSAIN ALI <b>Versus</b> TATA AIG GEN. INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
11	<a href="#">MACApp./167/2024</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> PURNIMA KALITA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
12	<a href="#">MACApp./168/2024</a>	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. <b>Versus</b> DOLLY DEVI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
<b><u>BAIL HEARING</u></b>				
13	<a href="#">AB/348/2024</a> FIXED	RAHUL ALAM LASKAR @ MD. RAHUL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR. N H LASKAR	PP, ASSAM
14	<a href="#">AB/820/2024</a> FIXED	BUBUL BORO @ BABUL BORO <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. J GHOSH	PP, ASSAM
<b><u>ORDERS</u></b>				
15	<a href="#">MACApp./785/2018</a>	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI JATIN MAHANTA and 3 ORS	MRS. S ROY MS. J PURKAYASTHA MS. A THAKURIA	MR. D K KALITA (R- 1 & 2) MR. H TALUKDAR (R- 4) MR. M K DAS (R- 1 & 2) MS. M DEKA (R- 4) MR. K K PARASAR (R- 1 & 2) MS. J DEKA (R- 4)
16	<a href="#">LA.App./16/2019</a> WITH LCR, B/O	SMTI MALATI RANI SINGHA AND 8 ORS <b>Versus</b> STATE OF ASSAM	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. G BORDOLOI GOVT ADV
17	<a href="#">RFA/44/2019</a> WITH LCR	LANDMARK ESTABLISHMENT PVT LTD <b>Versus</b> MRS JAHANARA RASUL AND 2 ORS	MR J SHARMA MR G KAKOTI MR. H J RAI	
18	<a href="#">RFA/82/2019</a>	MUSSTT. WAHIDA BEGUM AND ANR <b>Versus</b> DEBENDRA NATH KALITA AND 3 ORS.	MR. R K BHUYAN MR S ALI MR. M KASHYAP	
19	<a href="#">RFA/124/2019</a> WITH LCR	SRI ANANDA MOHAN ROY KARMAKAR AND ANR <b>Versus</b> SRI DURGESH CH. CHOUDHURY AND 12 ORS	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	MR. B J GHOSH MR. DILIP DEY
	<b>WITH</b> <a href="#">I.A.(Civil)/3996/2019</a> in RFA/124/2019	SRI ANANDA MOHAN ROY KARMAKAR AND ANR <b>Versus</b> SRI DURGESH CH. CHOUDHURY AND 12 ORS	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	

20	<a href="#">MFA/187/2019</a> WITH LCR	SMTI. BASAPI RANGIPI <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
21	<a href="#">I.A.(Civil)/192/2019</a> in Mat.App./15830/2018	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. A SARMA MS M DAS	
	<b>WITH</b> <a href="#">Mat.App./15830/2018</a> (Filing Number)	XXXX XXXX <b>Versus</b> XXXX XXXX	MR A SARMA	
22	<a href="#">RFA/8/2020</a>	SRI DULAL BORA <b>Versus</b> SRI GAURANGA PRASAD DAS AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM MR. L K BORAH	MR. B CHAKRAVARTY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/349/2020</a> in RFA/8/2020	SRI DULAL BORA <b>Versus</b> SRI GAURANGA PRASAD DAS AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. L K BORAH MR. A GAUTAM	MR. B CHAKRAVARTY FOR CAVEATOR
23	<a href="#">RFA/17/2020</a> WITH LCR	SRI SUJIT PAUL <b>Versus</b> SRI SARJAN DAS MITTAL	MR J SHARMA MR. D J NATH MR. H J RAI	
24	<a href="#">RFA/35/2020</a> CAVT. NO.1339/2019	SHRI PURNENDU KUMAR SAHA <b>Versus</b> SHRI SUMIT DEB	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. N DHAR MR. T U LASKAR FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/927/2020</a> in RFA/35/2020	SHRI PURNENDU KUMAR SAHA <b>Versus</b> SHRI SUMIT DEB	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. N DHAR MR. T U LASKAR FOR CAVEATOR
25	<a href="#">RFA/36/2022</a> WITH LCR	SANKAR BISWAS <b>Versus</b> MRINAL KANTI SARKAR AND 4 ORS.	MR. D CHAKRABARTY MS. J DEKA	
26	<a href="#">MFA/55/2022</a>	THE UNION OF INDIA <b>Versus</b> M/S BEHL COAL FUEL PVT. LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
27	<a href="#">MFA/93/2022</a> WITH LCR	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., <b>Versus</b> SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MS. M BARMAN (r-1,2,3) MR. M ISLAM (r-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3089/2022</a> in MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., <b>Versus</b> SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MR. SURAJIT DAS (R-1, 2, 3) MR. P P DAS (R-1, 2, 3)
28	<a href="#">MACApp./254/2022</a>	RAMESH CHETRY <b>Versus</b> HAMIDA KHATUN AND 5 ORS. F	MS. S B CHOUDHURY MS J BEGUM	MR G S BORO (r-6) MR. B SONOWAL (r-6)
29	<a href="#">Test.Cas./1/2023</a> WITH LCR	PRASANTA DEB <b>Versus</b> PRADIP DEB AND 3 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MS B DAS (R-3,4)
30	<a href="#">MC/19/2024</a> in Arb.A./8603/2023	JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF,	MR ARNAB BISWAS	
	<b>WITH</b> <a href="#">Arb.A./8603/2023</a> (Filing Number)	JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF, PHE DEPTT. A		
	<b>WITH</b> <a href="#">I.A.(Civil)/737/2024</a>	JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF, PHE DEPTT.	MR R KALITA	GA, MIZORAM

31	<a href="#">I.A.(Civil)/29/2024</a> WITH LCR in RFA/70/2017  <b>WITH</b> <a href="#">RFA/70/2017</a>  <b>WITH</b> <a href="#">I.A.(Civil)/601/2019</a> in RFA/70/2017  <b>WITH</b> <a href="#">I.A.(Civil)/3631/2023</a> in RFA/70/2017  <b>WITH</b> <a href="#">I.A.(Civil)/27/2024</a> in RFA/70/2017  <b>WITH</b> <a href="#">I.A.(Civil)/28/2024</a> in RFA/70/2017	ON THE DEATH OF AFTAB UDDIN BARBHUIYA, <b>Versus</b> ATAUR RAHMAN BARBHUIYA,  AFTAB UDDIN BARBHUIYA and ANR <b>Versus</b> ATAUR RAHMAN BARBHUIYA  AFTAB UDDIN BARBHUIYA and ANR <b>Versus</b> ATAUR RAHMAN BARBHUIYA  ATAUR RAHMAN BARBHUIYA <b>Versus</b> NUR KHATUN BARBHUIYA,  ON THE DEATH OF AFTAB UDDIN BARBHUIYA <b>Versus</b> ATAUR RAHMAN BARBHUIYA  ON THE DEATH OF AFTAB UDDIN BARBHUIYA, <b>Versus</b> ATAUR RAHMAN BARBHUIYA	MR. J LASKAR  MR.A H M R CHOUDHURY MR.J LASKAR MR.R CHOUDHURY  MR. J LASKAR  MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA  MR. J LASKAR  MR. J LASKAR  MR. J LASKAR	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI  MR. A M BARBHUIYA  MR. J LASKAR  MR. A M BARBHUIYA  MR. A M BARBHUIYA
32	<a href="#">I.A.(Civil)/765/2024</a> FIXED in Arb.A./1/2024 <b>WITH</b> <a href="#">Arb.A./1/2024</a>	NUMALIGARH REFINERY LTD <b>Versus</b> M/S K K ENTERPRISE,  NUMALIGARH REFINERY LTD <b>Versus</b> M/S K K ENTERPRISE	MR. S S ROY  MR. S S ROY MR J ROY	MR. B D DEKA  MR. B D DEKA MR. A I ALI N CHAUDHURY MR A DEKA GA, ASSAM
33	<a href="#">I.A.(Civil)/801/2024</a> WITH LCR in RFA/74/2019  <b>WITH</b> <a href="#">RFA/74/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2489/2019</a> in RFA/74/2019	KRISHNA PURKAYASTHA @ KRISHNA BANIK AND ANR <b>Versus</b> LAKHI BANIK AND 4 ORS  KRISHNA PURKAYASTHA @ KRISHNA BANIK AND ANR <b>Versus</b> GAUTAM BANIK AND 6 ORS.  KRISHNA PURKAYASTHA @ KRISHNA BANIK AND ANR <b>Versus</b> GAUTAM BANIK AND 6 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA  MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA  MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM  GA, ASSAM MS S CHAKRABORTY (LEGAL AID COUNSEL)  GA, ASSAM
34	<a href="#">I.A.(Civil)/915/2024</a> in Tr.P.(C)./16/2024 <b>WITH</b> <a href="#">Tr.P.(C)./16/2024</a>	MANISH RANJAN DAS <b>Versus</b> SUCHARITA DEV DAM,  MANISH RANJAN DAS <b>Versus</b> SUCHARITA DEV DAM	MR. S C BISWAS MS. U NANDA  MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	
35	<a href="#">I.A.(Civil)/1176/2024</a> in MACApp./4418/2024  <b>WITH</b> <a href="#">MACApp./4418/2024</a> (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> JOHN HANDRICK M. SANGMA AND 7 ORS.  SHRIRAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> JOHN HANDRICK M SANGMA AND 7 ORS A	MR. A J SAIKIA M CHETIA  MR. A J SAIKIA	

**WITH**  
[I.A.\(Civil\)/4419/2024](#)  
(Filing Number)

SHRIRAM GENERAL INSURANCE  
COMPANY LTD

MR. A J SAIKIA

**Versus**

JOHN HANDRICK M SANGMA AND 7 ORS  
A

36 [I.A.\(Civil\)/1180/2024](#)  
in MACApp./3760/2024

BHUMITA DEVI AND 4 ORS.

MS. A HUSSAIN  
MR R ISLAM

**Versus**

THE NATIONAL INSURANCE COMPANY  
LTD. AND 2 ORS.

**WITH**  
[MACApp./3760/2024](#)  
(Filing Number)

BHUMITA DEVI AND 4 ORS

MR R ISLAM

**Versus**

THE NATIONAL INSURANCE COMPANY  
LTD AND 2 ORS B

37 [I.A.\(Civil\)/1189/2024](#)  
in RFA/2588/2024

THE ASSAM POWER DISTRIBUTION  
COMPANY LIMITED AND 2 ORS.

MR. P N GOSWAMI  
MR. K P PATHAK  
MR. R BORA

**Versus**

SAHIDA BEGUM LASKAR AND 7 ORS.

**WITH**  
[RFA/2588/2024](#)  
(Filing Number)

THE ASSAM POWER DISTRIBUTION  
COMPANY LTD AND 2 ORS

MR. P N GOSWAMI

**Versus**

SAHIDA BEGUM LASKAR AND 7 ORS B

**WITH**  
[I.A.\(Civil\)/2589/2024](#)  
(Filing Number)

THE ASSAM POWER DISTRIBUTION  
COMPANY LTD AND 2 ORS

MR. P N GOSWAMI

**Versus**

SAHIDA BEGUM LASKAR AND 7 ORS B

**STAY MATTERS**

38 [CRP/127/2023](#)

RITAMONI DUARAH

MR H BARUAH  
MR P P PHUKAN

MR. S N TAMULI (R-1)  
MR H BEZBARUA (R-2)  
MR P BORAH (R-2)

**Versus**

PINKU GOGOI AND ANR

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGHAIN	23-04-2024	To	26-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>			
1 <a href="#">WP(C)/1246/2021</a>	NEHARUN NESA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR F K R AHMED	GA, ASSAM
2 <a href="#">WP(C)/1385/2021</a>	RAMESWAR PEGU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED	SC, CO OP
<b>ADMISSION</b>			
3 <a href="#">WP(C)/2639/2014</a> FIXED	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
<b>WITH</b> <a href="#">I.A.(Civil)/3063/2022</a> in WP(C)/2639/2014	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
<b>WITH</b> <a href="#">Cont.Cas(C)/625/2016</a>	SMT. BULBULI BORGHAIN <b>Versus</b> LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
<b>WITH</b> <a href="#">WP(C)/2704/2017</a>	BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
6 <a href="#">WP(C)/1263/2016</a>	MRS. REHANA BEGUM <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R ALI MS.J CHETIA MR.M R CHOUDHURY	MR.G N SAHEWALLA(R-6) GA, ASSAM MS.R JAIN(R-6) MR.P DEKAR-6 MR.A CHETIA(R-6)
7 <a href="#">WP(C)/2052/2016</a>	M/S ASSAM TEA WAREHOUSING CORPORATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MR.A CHETIA MD.ASLAM	SC, GMC

8	<a href="#">WP(C)/2198/2016</a>	UNIVERSAL PIPES PVT. LTD. and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.M HAZARIKA MS.H B BARUA	DR.B AHMED MR. A .KALITA(SC. INDUSTRIES AND COMMERCE DEPARTMENT) SC, INDUSTRIES
9	<a href="#">WP(C)/2276/2016</a>	GULAP RATAN BHANCHALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K SARMA MS.S MEDHI MS.A SAIKIA	MR.C BARUAH( R - 4) GA, ASSAM SC, NHAI MRP KUMAR MR.D BARKAKATI(R-4)
10	<a href="#">WP(C)/5037/2016</a>	JONE MEDHI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA	GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION
11	<a href="#">WP(C)/5029/2017</a> FIXED	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3048/2017</a> <b>in</b> <a href="#">WP(C)/5029/2017</a>	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
12	<a href="#">WP(C)/5608/2017</a> FIXED	SAJEDA KHATUN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A R AGARWALA	GA, ASSAM MR. A K PHUKAN, SC, GAD
13	<a href="#">WP(C)/5654/2017</a>	SADANANDA GOGOI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. S KALITA MR.P N GOSWAMI MS.M D BORAH MR.R R GOGOI MR. S KAKATI MR.K P PATHAK MR P DAS	GA, ASSAM
14	<a href="#">WP(C)/6362/2017</a> FIXED	HAJI MOHAMMOD ALI @ MD. MAHMUD ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S K ROY MR.M M RAY	SC, P AND R.D. GA, ASSAM
15	<a href="#">WP(C)/2504/2018</a>	ABHISHEK SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D BARUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. K MOHAMMED (R3)
16	<a href="#">WP(C)/2867/2018</a>	SUGAM PARIVAHAN PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. S SAIKIA MISS. M DAS MR. S K AGARWAL	SC, CENTRAL EXCISE CUSTOMS
	<b>WITH</b> <a href="#">I.A.(Civil)/587/2024</a> <b>in</b> <a href="#">WP(C)/2867/2018</a>	SUGAM PARIVAHAN PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR S K AGARWAL	DY.S.G.I.
17	<a href="#">WP(C)/4748/2018</a> FIXED	MAUSUMI DE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. K KHAN MS A DAS	MR S DUTTA (R6) GA, ASSAM MR. R BORPUJARI MR. C SHARMA (R6) MR. S DUTTA (R6) MR. R A HAZARIKA (R6) SC, REVENUE
18	<a href="#">WP(C)/5017/2018</a> FIXED	BISHNU RAHANG AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HOSSAIN MR M MONDAL	GA, ASSAM MR G GOSWAMI (R4) MR. K GOGOI (R-4) SC, REVENUE
19	<a href="#">WP(C)/470/2019</a>	TARUN KR. GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae

20	<a href="#">WP(C)/883/2019</a> FIXED	ON THE DEATH OF HEMENDRA NATH DEKA AND 2 OTHERS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R N D SARMA MR. A DHAR MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MD F FARIDI MR. C P SHARMA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
21	<a href="#">WP(C)/1010/2019</a> FIXED	SANTOSH TARAFDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST
22	<a href="#">WP(C)/866/2020</a> B/O	RATNADIP DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K AHMED MD R ALI MS. D DUTTA MS. D DUTTA MR S A BARBHUYAN MS. P KHATUN SAMIM RAHMAN T A LASKAR	GA, ASSAM MS. D DUTTA SC, BTC
23	<a href="#">WP(C)/2831/2020</a> FIXED	MANJUSHREE HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM MR B KAUSHIK (R-4) MR. S HAZARIKA (R-4) MS A M DCOSTA (R-4) SC, REVENUE
24	<a href="#">WP(C)/5228/2020</a>	HASTING TERON AND 78 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
25	<a href="#">WP(C)/2470/2021</a>	DULIAJAN GAON PANCHAYAT SAMABAI SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. H S BORAH	SC, CO OP GA, ASSAM
26	<a href="#">WP(C)/2653/2021</a> FIXED	SANJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MR B GOGOI, SC, FINANCE & TAXATION DEPTT. SC, EXCISE DEPTT.
27	<a href="#">WP(C)/3976/2021</a>	FORHANA BEGUM LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
28	<a href="#">WP(C)/4419/2021</a>	KALYAN KUMAR PATHAK <b>Versus</b> STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS	MR. T DEURI MS T WAPANGLA	GA, ASSAM
29	<a href="#">WP(C)/429/2022</a>	ABDUL BASIT AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	MR. K GOSWAMI, GA, ASSAM (R-4,5) SC, REVENUE
30	<a href="#">WP(C)/1960/2022</a>	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	SC, FINANCE SC, ATPPF
	<b>WITH</b> <a href="#">I.A.(Civil)/3135/2022</a> <b>in</b> WP(C)/1960/2022	M/S UMATARA TEA COMPANY AND 3 ORS. <b>Versus</b> BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND 4 ORS. F	MR. SAILENDRA DEKA MS. J BORO MR J DAS	MR K TALUKDAR
31	<a href="#">MC/25/2023</a> <b>IN</b> WP(C)/1452/2012 (D/O) <b>in</b> WP(C)/1452/2012	SMT. LAXMI MALAKAR and 4 ORS. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE



32	<a href="#">WP(C)/639/2023</a> B/O	MD IDRISH ALI <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS	MR. M U MONDAL MS. N NASRIN MR J I MONDAL MR J ISLAM	MR. A GANGULY SC, PNB
33	<a href="#">WP(C)/2596/2023</a> B/O	MABDUL ALI AND 119 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS REV	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM SC. REVENUE
34	<a href="#">WP(C)/5059/2023</a> B/O	NITU SINHA AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D SAIKIA MR. P J SAIKIA	MR. C K S BARUAH DY.S.G.I.
35	<a href="#">WP(C)/514/2024</a>	MD. SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
36	<a href="#">WP(C)/2031/2016</a>	ASHRAB ALI @ ASAR ALI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. R ISLAM MR. J ISLAM MR. D N SARMAH	GA, ASSAM(R-1) MR. D PEGU(R-4) MR. R BORPUJARI (GA, REVENUE DEPT.)(R-1 & 2) MR. J KALITA(R-4) SC, REVENUE DEPT.
37	<a href="#">WP(C)/5136/2016</a>	DIPANKAR DEY <b>Versus</b> SMT. TANUSHREE DEY and 2 ORS	MR.A GANGULY MR.A DUTTA	MR.T J MAHANTA(R-2) MS.P BHATTACHARYA(R-2) MR.U K NAIRR-1 MR.A K SARMA(R-1) MR.A BARUA(R-2) MR.A BHATTACHARYA(R-2) MR.M P SARMA(R-1) MSW YHOSHII(R-1)
38	<a href="#">WP(C)/6106/2017</a>	THE STATE OF ASSAM <b>Versus</b> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR	MR.P N GOSWAMI MR.B DEKA MR.M K DAS MR.I KALITA	MR.P K ROY(R-2) MR.S K CHAKRABORTY(R- 2) MS.M DUTTA(R-2) MS.A CHAKRABORTYR-2
	<b>WITH</b> <a href="#">I.A.(Civil)/514/2018</a> <b>in</b> WP(C)/6106/2017	M/S NIDHI PIPES LTD. <b>Versus</b> THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, P H E
39	<a href="#">WP(C)/6794/2017</a>	M/S BUILDWORTH PVT. LTD. and ANR. <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 6 ORS.	MR. R SARMA MR. D DAS	SC, GDD MR. K GUPTA (R 7) SC, GMC SC, G M D A
40	<a href="#">WP(C)/7196/2019</a>	KAMALA MURARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR. B KHAKHLARY	GA, ASSAM SC, REVENUE
41	<a href="#">WP(C)/4072/2021</a>	SANDHYA RANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. M BEGUM	GA, ASSAM
42	<a href="#">WP(C)/4499/2021</a>	SOFIUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL	GA, ASSAM SC, BTC
43	<a href="#">WP(C)/7379/2021</a>	BROJEN KUMAR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. T J MAHANTA (r-5) MR. P BOIRAGI (r-6) MR. S J SARMAH (r-6) MR. A BORUA (r-5) MR B S DEKA (r-5) SC, WPT AND BC SC, FINANCE
44	<a href="#">WP(C)/990/2022</a>	DULALI BARMAN @ DUAL DASHI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H GUPTA (R-2,3,5) MR B DEURI, GA, ASSAM MR. R DUBEY, SC, ASEC ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/191/2024</a> in WP(C)/990/2022	DULALI BARMAN @ DUAL DASHI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
45	<a href="#">I.A.(Civil)/3435/2022</a> in WP(C)/6842/2022	BISWESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6842/2022</a>	BISWESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MR G BORDOLOI MUSTAFIJUR RAHMAN MS. J BURAGOHAIN MS A MESEN	GA, ASSAM
46	<a href="#">WP(C)/5185/2022</a>	SHAHAB KHAN @ FARHAD KHAN AND 17 ORS. <b>Versus</b> THE GOVT. OF ASSAM AND 22 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
47	<a href="#">WP(C)/4091/2023</a>	DILIP KUMAR THAKURIA <b>Versus</b> THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 7 ORS	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
48	<a href="#">WP(C)/4226/2023</a> B/O	MUSSTT FATEMA KHATUN AND ANR <b>Versus</b> HAJI MD ABDUL RASHID AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	MS. Z A ASADIA (R2) MS B H SHIRIN (R2)
49	<a href="#">WP(C)/5995/2023</a>	ABDUL BATEN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
50	<a href="#">I.A.(Civil)/7/2024</a> in WP(C)/8238/2017	THE NATIONAL HIGHWAY AUTHORITY OF INDIA <b>Versus</b> RAJEN GOGOI and 41 ORS.	SC, NHAI	MR. S BORTHAKUR
	<b>WITH</b> <a href="#">WP(C)/8238/2017</a>	RAJEN GOGOI and 38 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BARTHAKUR	GA, ASSAM SC, NHAI SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGHAIN	23-04-2024	To	26-04-2024



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Wednesday,24th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR****COURT NO: 26****[CIVIL BENCH-II]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>DELIVERY OF ORDER</u></b>			
1	<a href="#">WP(C)/1030/2018</a> BY SLIP	JYOTI PRASAD BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A C BORBORA MR H R A CHOUDHURY MR. P D NAIR MR. P BORAH MR. P BORAH MR G ALAM MRS K M SAIKIA MRS K M SAIKIA MR. M SMITH MR. H ROHMAN S R A NASER MR. N BORPATRAGOHAİN
	<b>WITH</b> <a href="#">I.A.(Civil)/2838/2018</a> <b>in</b> WP(C)/1030/2018	THE GOVERNING BODY OF HATICHONG COLLEGE AND 2 ORS. <b>Versus</b> SRI JYOTI PRASAD BORA AND 4 ORS.	SC, HIGHER EDU MR. A D CHOUDHURY
<b><u>TOP OF THE LIST</u></b>			
2	<a href="#">WP(C)/325/2014</a> BY SLIP	GUNADHAR UZIR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR H SARMA MR A D CHOUDHURY
			SC, HIGHER EDU MR H R A CHOUDHURY GA, ASSAM
3	<a href="#">WP(C)/439/2014</a> FIXED	CHAMPAK RAVA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR
			C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
4	<a href="#">WP(C)/468/2014</a> FIXED	NAGENDRA NATH SEAL and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA
			SC, HEALTH SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR. R. DHAR, SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE

**MOTION**

5	<a href="#">Cont.Cas(C)/715/2022</a> WITH REV. PET. 167/2016 (D/O), WP(C)/9306/2019 (D/O), WP(C)/3190/2012 (D/O)	DILIP KUMAR TALUKDAR AND 4 ORS <b>Versus</b> DR. BIJOYA CHUODHURY AND 2 ORS	MR. N SARMA MR H BEZBARUA	MR B KAUSHIK (R-3)
6	<a href="#">WP(C)/5519/2023</a> FIXED	RAMESH CHAUHAN <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S UPADHAY	SC, HIGHER EDU SC, K A A C
7	<a href="#">Cont.Cas(C)/206/2024</a>	SUPARNA ROY <b>Versus</b> SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
8	<a href="#">WP(C)/1454/2024</a> FIXED	GOLZAR ALI SK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
9	<a href="#">WP(C)/1672/2024</a> FIXED	DASIRAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR B N KONWAR	SC, SEC. EDU.
10	<a href="#">WP(C)/1824/2024</a> FIXED	DEBANANDA PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
11	<a href="#">WP(C)/2015/2024</a> FIXED	LAKHYANATH PAME <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA
12	<a href="#">WP(C)/2065/2024</a> FIXED	MOFIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, SEC. EDU. SC, SEBA
13	<a href="#">WP(C)/2156/2024</a>	DINESH SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
14	<a href="#">WP(C)/2164/2024</a>	BIDISHA NATH <b>Versus</b> THE UNIVERSITY GRANTS COMMISSION (UGC) AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, U G C
15	<a href="#">WP(C)/2167/2024</a>	ANOWAR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. K JAIN MS. U NANDA	SC, ELEM. EDU GA, ASSAM
16	<a href="#">WP(C)/2168/2024</a>	SHAIL KUMARI SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR. MUSTAFA HUSSAIN	SC, ELEM. EDU GA, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
17	<a href="#">I.A.(Civil)/1535/2023</a> FIXED in <a href="#">WP(C)/5052/2021</a> <b>WITH</b> <a href="#">WP(C)/5052/2021</a>	MOSTOFA HOSSAIN, <b>Versus</b> FERAGUL HOQUE AND 8 ORS.  FERAGUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	GA, ASSAM MR A RAHMAN  MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	SC, ELEM. EDU MR. M A SHEIKH  SC, ELEM. EDU MR. A R BHUYAN (r-7) GA, ASSAM MR. S RANA (R-8,9) MR. M A I HUSSAIN (r-7) MR A RAHMAN (r-7)
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
18	<a href="#">I.A.(Civil)/717/2024</a> in <a href="#">WP(C)/5947/2023</a>  <b>WITH</b> <a href="#">WP(C)/5947/2023</a>	JUNMONI BAGLARY AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS  JUNMONI BAGLARY AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M A I HUSSAIN MR. M A I HUSSAIN N ISLAM  MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, BTC SC, WPT AND BC  GA, ASSAM SC, BTC SC, WPT AND BC

**ADMISSION**

19	<a href="#">WP(C)/4860/2016</a> FIXED	MAKBUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
20	<a href="#">WP(C)/876/2020</a>	GOUR PRASAD HAZAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.
21	<a href="#">WP(C)/1324/2020</a> FIXED	SUBHASH CHANDRA SAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
	<b>WITH</b>			
22	<a href="#">WP(C)/1339/2020</a>	MOHAN RAJBHAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
	<b>WITH</b>			
23	<a href="#">WP(C)/1529/2020</a>	ANJALEE ACHARJEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
24	<a href="#">WP(C)/4978/2021</a> FIXED	BIJOY LAKSHMI DAS GUPTA @ BIJOY LAKSHMI SHYAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA MR. R A MAJUMDAR	SC, AG SC, SEC. EDU. SC, FINANCE
25	<a href="#">WP(C)/5962/2021</a> FIXED	ABDUL MONNAF <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
26	<a href="#">WP(C)/5799/2021</a>	TASLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM MR. R MAZUMDAR, SC, DEPTT. OF SCHOOL EDUCATION
27	<a href="#">WP(C)/3184/2022</a> B/O	MALIN CHANDRA BORO AND 87 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU MR. C K S BARUAH SC, N C T E ASSTT.S.G.I.
28	<a href="#">WP(C)/3225/2022</a>	ATIKUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R ALI H A AHMED DR. R HOQUE	SC, HIGHER EDU GA, ASSAM MD S HUSSAIN (r-5) MR M Z SHAH (r-5) MR. S M RAHMAN (r-5)
29	<a href="#">WP(C)/6535/2022</a> B/O	BHIMBIR DEWRY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MS. A MEDHI MR A ATREYA	SC, ELEM. EDU SC, BTC
30	<a href="#">WP(C)/728/2023</a> B/O	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
31	<a href="#">WP(C)/1733/2023</a> B/O	SMTI MADHURI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (R7) MR. A J RAJKHOWA (R7) MR. D GOGOI (R7) SC, N C T E SC, SEC. EDU.
32	<a href="#">WP(C)/1796/2023</a>	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, BTC SC, WPT AND BC
33	<a href="#">WP(C)/1885/2023</a>	SMTI CHITRALEKHA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.

	<b>WITH</b> <a href="#">I.A.(Civil)/1616/2023</a> in WP(C)/1885/2023	KHANINDRA CHANGMAI <b>Versus</b> SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
34	<a href="#">WP(C)/2328/2023</a> FIXED	SAFIK UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R-9) MR S M ABDULLAH P (R-9) MR. M K HUSSAIN (r-9) MR. S RAHMAN (R-9) MRS. S Y AHMED (r-9) MS N DEKARAJA (R-9) MD R ISLAM (R-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU.
35	<a href="#">WP(C)/6209/2023</a> FIXED	MD. SAMIR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
36	<a href="#">WP(C)/6449/2023</a> FIXED	SOMCHOR ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, ELEM. EDU GA, ASSAM
37	<a href="#">WP(C)/7040/2023</a> B/O	JYOTSHNA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.
38	<a href="#">WP(C)/7474/2023</a> B/O	JURI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU.
39	<a href="#">WP(C)/821/2024</a> FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
40	<b>WITH</b> <a href="#">WP(C)/3782/2022</a>	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
41	<b>WITH</b> <a href="#">WP(C)/794/2023</a>	HAM AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3 ) SC, G U
42	<a href="#">WP(C)/1623/2024</a> CAVT. NO.03202/024, FIXED, WITH CAVT. 320/2024	RUNUMI PRIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
<b>ORDERS</b>				
43	<a href="#">WP(C)/3880/2017</a>	MEHJABIN KHABIR HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
44	<a href="#">Review.Pet./106/2021</a> IN WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANIANR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE

45	<b>WITH</b> <a href="#">WP(C)/4729/2021</a>	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
46	<a href="#">Cont.Cas(C)/202/2021</a> FIXED	SHYAMAL DUTTA <b>Versus</b> BIJOYA CHOUDHURY ACS AND ANR.	MR H GUPTA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. A PHUKAN (R-2)
47	<a href="#">Cont.Cas(C)/499/2021</a>	KALPANA DEVI <b>Versus</b> B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
48	<a href="#">Cont.Cas(C)/89/2022</a>	NAZRUL ISLAM LASKAR <b>Versus</b> B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	
49	<a href="#">Cont.Cas(C)/477/2022</a>	SUBHAS BHATTACHARJEE <b>Versus</b> SATYENDRA KUMAR SINHA AND 2 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	MR. K K DEY (R3) MR. B GOGOI (R2) MR. B DEORI MR P NAYAK (R2) MR V K BAROOAH (R3) MR A CHALIHA (R2)
50	<a href="#">Cont.Cas(C)/95/2023</a> B/O	MOSHARRAF HUSSAIN <b>Versus</b> SMTI. SURANJANA SENAPATI, ACS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
51	<a href="#">WP(C)/336/2023</a> FIXED	MRIGEN BORBARUAH AND 2 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
52	<b>WITH</b> <a href="#">WP(C)/7269/2021</a>	MRIGEN BORBARUAH AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
53	<b>WITH</b> <a href="#">WP(C)/5450/2022</a>	BARNALI KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
54	<b>WITH</b> <a href="#">WP(C)/7272/2022</a>	HITESH THAKURIA AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
55	<b>WITH</b> <a href="#">WP(C)/8211/2022</a>	RANU DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
56	<a href="#">Cont.Cas(C)/399/2023</a> FIXED	RAJU KUMAR DAS <b>Versus</b> JAGDISH PRASAD BRAHMA	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. S R RABHA MR. S R RABHA
57	<a href="#">Cont.Cas(C)/676/2023</a> B/O	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR B DEURI (r-3)
58	<a href="#">WP(C)/4455/2023</a> B/O	PRADIP SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
59	<a href="#">WP(C)/5102/2023</a>	KAKOLI DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR. P S BISWAS (R6)

60 [WP\(C\)/6786/2023](#)  
FIXED

MD AHEDUL HUSSAIN  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MS. J DEKA  
MS. A TALUKDAR

GA, ASSAM  
MR D CHOUDHURY  
MR M CHOUDHURY  
MR S DIFUSA  
SC, SEC. EDU.

61 [Cont.Cas\(C\)/144/2024](#)

JULFIKAR ALI  
**Versus**  
NARAYAN KONWAR , IAS

MR S MUKTAR  
MD IMRAN

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024